

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No.391/2019

IN THE MATTER OF:-

SND Public School, Palwal.

.....Applicant

Versus

State of Haryana & Ors.

.....Respondent(s)

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Placed:- Chandigarh

Dated: 12/09/2022


Respondent

(Dusmanta Kumar Behera)
Special Secretary to Government Haryana,
Urban Local Bodies Department,
on behalf of State of Haryana

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
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IN THE MATTER OF:-

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.....Respondent(s)

Status report of Dusmanta Kumar Behera, Special Secretary to Government Haryana, Urban Local Bodies Department, on behalf of the State of Haryana in compliance of order dated 28th January, 2022 of Hon'ble National Green Tribunal.

RESPECTFULLY SHOWETH:-

1. That I, in my official capacity as Special Secretary to Government Haryana, Urban Local Bodies Department, am well conversant with the facts and circumstances of the present case and competent to file the present status report on behalf of the State of Haryana, on the basis of record/information made available to the deponent.

2. Earlier, the status report was filed by District Municipal Commissioner, Palwal before Hon'ble NGT in which Principal Bench of Hon'ble NGT remarked that:-

"We find the said record to be prima facie fictitious and unreliable. Frequency and time lag in use of same vehicles is almost impossible".

3. That the status report is being filed with respect to the directions dated 28th January, 2022 issued by Hon'ble Tribunal in the above mentioned

Duty

Application which is to be complied. The relevant part of said order dated 28th January, 2022 is reproduced hereunder:-

7. *It is a matter of great regret that on the face of it the document is false and based on imagination and not on reality. By way of example, it is seen that same Vehicle(s) no. 6958 is said to have been continuously loaded within short gap of around 10 minutes repeatedly with heavy amount of waste, which is practically impossible. Same appears to be the position of other vehicles. The authorities do not seem to be applying their mind and are content with hiring some agency who may be preparing fake record, with no check.*

8. *Apart from above, there still appears to be remaining residual waste which has not been accounted for by mentioning further processing. It is not clear how utilization of stabilized waste is to be made. The Municipal Council, Palwal requires proper guidance and the technical assistance to resolve this issue. We recall observations in OA No. 1011/2018, Jagdish Kumar vs. State of Haryana, vide order dated 23.09.2021 that many Municipal Corporations/Municipalities in the State have been struggling to remediate the legacy waste.*

9. *In view of the above, the State Government needs to take steps to provide technical guidance to authorities in Districts so as to ensure that the entire remediation process of bio-mining as well as setting up of waste processing plants is in accordance with the MSW Rules and the Guidelines of CPCB.*

10. *Accordingly, we direct Secretary, Urban Development with assistance of State PCB and Regional Officer, CPCB (as a Special invitee) to look into the matter and take remedial action, including action for preparation and filing false report. The Secretary, Urban*



Development may call a meeting in the matter within one month and conclude the action to be taken within one month thereafter. The State PCB may assess and recover compensation for the violations from the concerned violators. The status of action taken as on 30.04.2022 may be furnished to this Tribunal before the next date”.

4. That two days workshops/training programmes were scheduled on 26th May, 2022 at Karnal and 27th May, 2022 at Gurugram on Solid Waste Management wherein Professor of Environment Engineering, IIT Roorkee, Engineers from Goa Waste Management Corporation and Officers from Municipal Corporation, Bhopal participated. The officers/official from Municipal Council, Palwal attended the workshop on 27th May, 2022 at Gurugram. The copies of letters are annexed at **Annexure-R-1**.

5. That a meeting was held under the Chairmanship of Principal Secretary, Urban Local Bodies Department on 14th February, 2022 at 03:30 PM. The minutes of meeting are annexed at **Annexure-R-2**.

6. That Committee of following officers were constituted to verify the fact and figures submitted by District Municipal Commissioner, Palwal before Hon'ble NGT in status report dated 26.01.2022:-

- 
1. Sh. Thakur Lal Sharma, Chief Engineer, Municipal Corporation, Gurugram.
 2. Sh. Ashok Rathee, Chief Engineer-II, ULB (HQ).
 3. Representative from Headquarter of Haryana State Pollution Control Board.
 4. Representative from Central Pollution Control Board.

7. That Committee submitted its report which is annexed at **Annexure-R-3** and its findings are as under:-

2.0. Report of the Committee:

"It was clarified by the CPCB and HSPCB members that in view of the fact that the previous report of the Joint Committee constituted as per NGT Order, submitted on 24/12/2021 is based on the physical verification of the facts and in the absence of the adequate back up data with Municipal Council, it may not be possible for the Committee to verify the previous data submitted by the DMC before the National Green Tribunal on 27/1/2022, However, current compliance status of all the points including door to door collection, Working and Capacities of MRF Facilities, Composting, temporary site created by MC and compliance of applicable rules and guidelines, may be verified by the Committee based on the site visits and back up data maintained by MC, Palwal".

The status of compliance as on 11/07/2022 w.r.t. Bioremediation MT solid waste, proper functioning of three MRFs, Utilization of compost pits and other aspects, as verified by the Joint Committee is, as follows:

2.1. Bioremediation of 21000 MT Legacy Waste:

Real Compliance Status as on 15/11/2021, as verified by the Joint Committee	Status of Compliance as on 11/7/2022
 <p>At present there is no legacy waste lying at site. However, the RDF recovered from the legacy waste was lying at site, which is yet to be disposed off by the MC. Palwal.</p> <p>The representatives of MC, Palwal were requested to provide the details such as log books, quantities and disposal of screened fractions, analysis reports etc. so as to conclude, if the legacy waste has been remediated as per CPCB Guidelines for disposal of legacy Waste. The details are yet to be received from MC, Palwal</p>	<p>There is no legacy waste lying at site.</p> <p>MC, Palwal was requested to provide the analysis report/composition of the legacy waste processed by the agency hired by MC, to estimate the quantity of screened and recovered fractions, quantities disposed off alongwith relevant documents to establish link with the utilization chain.</p> <p>The details provided by MC,</p>

Real Compliance Status as on 15/11/2021, as verified by the Joint Committee	Status of Compliance as on 11/7/2022
<p>The work on development of scientific landfill site is yet to be started.</p>	<p>Palwal are attached as Annexure-1.</p> <p><i>Total quantity of the legacy waste processed by MC, Palwal is 21052 MT.</i></p> <p><i>As per composition shared by MC, Palwal, theoretical estimated recovery of the various fractions is as under:</i></p> <p>C&D Waste (19%) : 4000 MT RDF (12%) : 2526 MT Bio-Earth (57%) : 12000 MT Inert (8.6%) : 1810 MT Misc. (3.7%) : 779 MT</p> <p>The details provided by MC, Palwal indicated that:</p> <ul style="list-style-type: none"> ● <i>Total RDF recovered from the legacy waste was 2098 MT</i> ● <i>Total Bio-Earth recovered from the legacy waste was 12715 MT</i> ● <i>Total C&D waste recovered from the legacy waste was 3652 MT.</i> <p>MC, Palwal was also requested to provide the evidence of disposal of the above fractions. The documents provided by MC, Palwal indicates that 166.38 MT RDF was supplied to M/s JBL Environment Management Pvt</p>

Real Compliance Status as on 15/11/2021, as verified by the Joint Committee	Status of Compliance as on 11/7/2022
	<p>Ltd during 25-30 Nov, 2021; 101.78 MT RDF was supplied to M/s East Delhi Waste Processing Company Ltd. on 25/7/2021 and 1722 MT RDF was supplied to M/s Trimula Industries Ltd during the period 07/09/2021 to 30/01/2022. Thus totaling to $166.38 + 101.78 + 1722 = 1990.16$ MT. <i>Therefore, it may be concluded that approx. 21000 MT legacy waste was actually processed for recovery of around 2000 MT RDF. From the relevant documents provided by MC, Palwal, link of RDF fraction with the actual utilization chain is also established.</i></p> <p>Similarly, the details of the disposal of recovered bio-earth and C&D were also requested from MC, Palwal, to establish, if these fractions were scientifically disposed off. However, no document was provided by MC, Palwal, which could establish scientific disposal of bio-earth and C&D waste. Therefore, link of bio-earth and C&D waste fractions could not be established with the actual utilization chain.</p> <p>The Terms of reference (ToR) for conducting Environmental Impact Assessment, for</p>

Real Compliance Status as on 15/11/2021, as verified by the Joint Committee	Status of Compliance as on 11/7/2022
	obtaining Environmental Clearance for Construction, operation and maintenance of sanitary Landfill at Village Meghpur, Palwal has been granted to the agency hired by MC, Palwal vide letter No. SEIAA (129)/HR/2021/975 dated 26/10/2021 (Annexure-2)

2.2. Status of Dry Waste Processing Facility:

Real Compliance Status as on 15/11/2021, as verified by the Joint Committee	Status of Compliance as on 11/7/2022
<p>All the three MRF Sites were visited by the Joint Committee and observed that:</p> <p>1. MRF Site 1/Shed at Allahapur is being used as a Gaushala viz. Moni Baba Ki Gaushala. Cows and their care-takes were found be present there. It was informed by the Care-taker Shri Moni Baba that the site is in use as a Gaushala for the last one year.</p> <p>2. The MRF Site 2. at Firozpur (Delhi-Agra Road) is being used as a dump yard for MSW and there is no facility installed for material recovery.</p> <p>3. The MRF Site 3 at Firozpur was found to be in operational condition with all the facilities installed. However, it was informed that no waste is coming at site from August 15, 2021, since the villagers are protesting against processing of waste at MRF facility. MC</p>	<p>1. The MRF site, which was observed by the Joint Committee to be used as Gaushala was visited by the Committee. It was observed that MRF shed has now been reclaimed (Photographs attached in Annexure-3). There was no equipment installed for material recovery. It was informed by the MC Officials that this site is to be used for storage of material recovered from the MRF Facility (Site-3), Ferozpur and composting of wet waste.</p> <p>2. The waste observed to be dumped earlier by the Joint Committee, has now been removed and processed. It was informed by the MC Officials that this site is to be used for storage of material recovered from the</p>

Real Compliance Status as on 15/11/2021, as verified by the Joint Committee	Status of Compliance as on 11/7/2022
<p>has made a request to DC, Palwal for providing police protection.</p> <p>It appears that MRF sites at Sr. No. 1 and 2 above have never been used as MRF facilities.</p>	<p>MRF Facility (Site-3), Ferozpur and composting of wet waste. The compost pits at this site were found to be in operation.</p> <p>3. The MRF Site 3 at Firozpur was found to be in operation.</p> <p>It was informed by the MC Officials, that all the waste collected from Palwal is to be brought to Site 3, Ferozpur for material recovery. And MRF Site 1 and Site 2 are to be used only for storage of recovered fractions and composting of wet waste.</p> <p><i>Since, no design data was provided by MC, Palwal w.r.t Trommel installed at MRF Site 2, for processing the waste, for material recovery, the committee asked the MC, Officials to provide the details of the waste processed at Site 3 during the last three months, alongwith relevant documents indicating disposal of recovered fractions, to see if the facilities provided at SITE 3 are adequate to process the entire MSW on daily basis.</i></p> <p>The details provided by MC, Palwal for the months of March-May, 2022 are attached as Annexure-4. According to the</p>

Real Compliance Status as on 15/11/2021, as verified by the Joint Committee	Status of Compliance as on 11/7/2022
	<p>documents provided by MC, Palwal, average 130-135 MT MSW/day is being processed at Site 3, for recovery and disposal of various fractions. The details regarding disposal of recovered wastes were also provided by MC, Palwal for March-May, 2022.</p> <p>Based on the data provided by the MC, Palwal, it appears that the facilities provided at Site 3 are adequate for material recovery from all the MSW generated at Palwal.</p> <p><i>However, it is suggested MC, Palwal may get a study conducted, to technically establish the capacity of the equipment installed at MRF Facility at Site 3, Ferozpur.</i></p>



2.3. Status of Wet Waste Processing:

Real Compliance Status as verified by the Joint Committee	Status of Compliance as on 11/7/2022
<p>70 Nos. Compost Pits at MRF Site 3 (Firozpur) were found to be in operational condition. However, no wet waste was being processed at the time of visit.</p> <p>It was informed that no waste is not coming at site from August 15, 2021, since the Villagers are protesting against</p>	<p>The compost pits were found to be in operation at two sites and in operational condition at third site. An assessment of the capacity of composting pits was also made by the Committee.</p> <p>According to estimates provided by MC, Palwal (as per census</p>

Real Compliance Status as verified by the Joint Committee	Status of Compliance as on 11/7/2022
<p>MC and not allowing the MC to bring the waste at MRF Site. MC has made request to DC, Palwal for providing police protection.</p>	<p>2011), the estimated MSW generation for the Palwal is 104 MT and the total estimated wet waste is around 40 MT TPD.</p>
<p>No Compost Pits at MRF Site 2 (Firozpur) were found to be in operational condition, since this MRF facility was found to be used as a dump yard.</p>	<p>Further, as per details of composting facilities provided by MC, Palwal, total 217 Nos. Compost pits, each having a capacity of 1.5 MT are available, totalling to a capacity of 217 x 1.5 = 325 MT/day.</p>
<p>No Compost Pits at MRF Site 1 (Allahapur) were found to be in operational condition, since this MRF facility was found to be used as a Gaushala.</p>	<p><i>With average 30 days composting cycles, the net capacity of composting pits available with MC. Palwal, to ensure non-interrupted composting process, is only 10 MT wet waste per day and hence a gap of 40-10 = 30 MT wet waste per day. Further, since the above figures are based on Census Data of 2011, the gap in the capacity may be on the much higher side based on the current data and future projections.</i></p>
	<p><i>According to MC, Officials, the wet waste in excess of capacity of composting pits, is processed by following the windrow technology/method of composting. However, the committee did not observe windrow method being followed at any of three MRF Sites during</i></p>

Real Compliance Status as verified by the Joint Committee	Status of Compliance as on 11/7/2022
	<p><i>visits.</i></p> <p><i>It is therefore suggested that an audit of the existing composting capacity and future requirement may be conducted, to ensure uninterrupted processing of entire wet waste.</i></p>

2.4. Door to Door Waste Collection:

Real Compliance Status as on 15/11/2021, as verified by the Joint Committee	Status of Compliance as on 11/7/2022
<p>The Joint Committee visited Ward No. 25, 26 and 27, to find the real status.</p> <p>It was observed that waste was lying here & there and seems to have not collected for days. The waste was found to be dumped at various places and also in drains.</p> <p>Door to door collection was not found to happening at ground.</p>	<p>As per action plan document shared by MC, Palwal with the Committee, Door to Door collection has been achieved to the tune of 80% against the target of 100 %. The time line to achieve 100% door to door collection indicated by MC, Palwal is December 31, 2022. However, the action plan including (what, when and who) to ensure monitoring is not provided.</p> <p>The physical inspection by the Committee in the same wards i.e. 25, 26 and 27 (as done by the Joint Committee earlier) indicates improvement. However, source segregation was found to be lacking and the waste was found be spilling out of bins at few places.</p> <p>It was informed by the MC. Officials that due to dismantling</p>

Real Compliance Status as on 15/11/2021, as verified by the Joint Committee	Status of Compliance as on 11/7/2022
	of roads for laying of sewer and water lines at some places, movement of waste collection vehicle is a limiting factor, to follow the waste collection schedule, till the time water and sewer line laying work is completed.

2.5. Other observations/findings:

Real Compliance Status as on 15/11/2021, as verified by the Joint Committee	Status of Compliance as on 11/7/2022
<p>“it was observed that while MC, Palwal has processed and disposed off all 21000 MT legacy waste at site under question, another dumping site at Road side at Allahapur, near bridge has been created. It was informed by the representatives of MC, Palwal that since the villagers are raising objections and protesting against processing of MSW at the only operational MRF facility at Firozpur, all the MSW is being dumped at this site from August 25, 2021 onwards. Around 10000 MT waste has already been dumped at this site. If this issue is not resolved, this site will become another legacy waste site in Palwal”</p>	<p>The above site was also visited by the Committee and it was observed that 10000 MT MSW observed earlier at this site has been removed by MC, Palwal and processed at MRF Facility, Firozpur. As on date, no MSW except some residues left during lifting the waste, is lying at this site.</p> <p>The integrated MSW processing site at Firozpur, having facility for Storage of MSW, Segregation, material recovery, wet waste processing (Compost pits), leachate collection etc. is not having consent to operate (MSW) from the State Pollution Control Board. MC, Palwal is required to obtain consent to operate (NOC) from HSPCB.</p>

8. That the report of Committee was forwarded to District Municipal Commissioner, Palwal for his comments.

9. That District Municipal Commissioner, Palwal has submitted his comments vide memo No. 2265/DMC Palwal/2022 dated 17.08.2022. The comments/reply is as under:-

2.1. Bioremediation of 21000 MT Legacy Waste:

Observation of Committee constituted by PSULB	Comments/reply of MC Palwal.
<p>...Similarly, the details of the disposal of recovered bio-earth and C&D were also requested from MC, Palwal, to establish, if these fractions were scientifically disposed off. However, no document was provided by MC, Palwal, which could establish scientific disposal of bio-earth and C&D waste. Therefore, link of bio-earth and C&D waste fractions could not be established with the actual utilization chain.</p>	<p>As required by the committee the documents regarding disposal of Bio-earth and C&D Waste was submitted by MC Palwal little late which was not consider by committee,</p>

2.2. Status of Dry Waste Processing Facility:

Observation of Committee constituted by PSULB	Comments/reply of MC Palwal.
<p>...Since, no design data was provided by MC, Palwal w.r.t Trommel installed at MRF Site 2, for processing the waste, for material recovery, the committee asked the MC, Officials to provide the details of the waste processed at Site 3 during the last three months, alongwith relevant documents indicating disposal of recovered fractions, to see if the facilities provided at SITE 3 are adequate to process the entire MSW on daily basis.</p> <p>...Based on the data provided by the MC, Palwal, it appears that the facilities provided at Site 3 are adequate for material recovery from all the MSW generated at Palwal.</p> <p>However, it is suggested MC, Palwal may get a study conducted, to technically establish the capacity of the equipments installed at MRF Facility at Site 3, Ferozpur.</p>	<p>MC Palwal will take necessary action for the same.</p>

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2.3. Status of Wet Waste Processing:

Observation of Committee constituted by PSULB	Comments/reply of MC Palwal.
<p>.....With average 30 days composting cycles, the net capacity of composting pits available with MC. Palwal, to ensure non-interrupted composting process, is only 10 MT wet waste per day and hence a gap of 40-10 = 30 MT wet waste per day. Further, since the above figures are based on Census Data of 2011, the gap in the capacity may be on the much higher site based on the current data and future projections.</p> <p>According to MC, Officials, the wet waste in excess of capacity of composting pits, is processed by following the windrow technology/method of composting. However, the committee did not observe windrow method being followed at any of three MRF Sites during visits.</p> <p>It is therefore suggested that an audit of the existing composting capacity and future requirement may be conducted, to ensure uninterrupted processing of entire wet waste.</p>	<p>MC Palwal wishes to explain that the composting of wet waste is faster in summers instead of winters. Hence the wind row technique was not required at the time of visit of committee.</p> <p>As suggested by committee MC will reanalyse the composting process and get audited from the competent authority for uninterrupted processing of entire wet waste.</p>

2.4. Door to Door Waste Collection:

Observation of Committee constituted by PSULB	Comments/reply of MC Palwal.
<p>As per action plan document shared by MC, Palwal with the Committee, Door to Door collection has been achieved to the tune of 80% against the target of 100 %. The time line to achieve 100% door to door collection indicated by MC, Palwal is December 31, 2022. However, the action plan including (what, when and who) to ensure monitoring is not provided.</p> <p>The physical inspection by the Committee in the same wards i.e. 25, 26 and 27 (as done by the Joint Committee earlier) indicates improvement. However, source segregation was found to be lacking and the waste was found be spilling out of bins at few places.</p>	<p>MC is preparing action plan for achieving the target of 100% door to door collection and segregation which will be submitted to the competent authority.</p> <p>MC Palwal is trying to improve the source segregation by awaring the Public adopting various methods.</p>

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2.5. Other observations/findings:

Observation of Committee constituted by PSULB	Comments/reply of MC Palwal.
The integrated MSW processing site at Firozpur, having facility for Storage of MSW, Segregation, material recovery, wet waste processing (Compost pits), leachate collection etc. is not having consent to operate (MSW) from the State Pollution Control Board. MC, Palwal is required to obtain consent to operate (NOC) from HSPCB.	MC, Palwal has intimated that the process of seeking environmental clearance for MRF centre near Ferozpur highway is under process.

10. Accordingly, District Municipal Commissioner, Palwal has been directed for compliance of SWM Rules-2016 vide this office letter No. Tech/NGT/DULB/2022/5194 dated 07.09.2022 which is annexed at **Annexure-R-4.**

11. That the State of Haryana is taking sincere and effective steps to comply with the directions of Hon'ble NGT in its letter and spirit. The aforesaid status report may kindly be accepted and to be placed on record before this Hon'ble National Green Tribunal.

Placed:- Chandigarh
Dated: 12/09/2022


Respondent
(Dusmanta Kumar Behera)
Special Secretary to Government Haryana,
Urban Local Bodies Department,
on behalf of State of Haryana

VERIFICATION:-

Verified that the content of para no.1 to 11 of the status report by way of affidavit are true and correct to my knowledge derived from official record. No part of it is false and nothing has been concealed therein.

Placed:- Chandigarh
Dated: 12/09/2022


Respondent
(Dusmanta Kumar Behera)
Special Secretary to Government Haryana,
Urban Local Bodies Department,
on behalf of State of Haryana

शहरी स्थानीय
निकाय निदेशालय
हरियाणा



DIRECTORATE OF URBAN
LOCAL BODIES
HARYANA

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To,

1. The Commissioners of Municipal Corporations Gurugram, Faridabad, Manesar, Rohtak & Sonapat.
2. The District Municipal Commissioners Gurugram, Rohtak, Sonapat, Nuh, Palwal, Rewari, Bhiwani, Charkhi Dadri, Jhajjar & Mohindergarh.
3. The Executive Officers/Secretaries of Municipal Councils, Nuh, Hodal, Palwal, Sohna, Narnaul, Rewari, Bhiwani, Charkhi Dadri, Bahadurgarh, Jhajjar, Gohana, Ferozpur Jhirka, Punhana, Tauru, Hathin, Farukhnagar, Haily Mandi, Pataudi, Ateli Mandi, Kanina, Mohindergarh, Nangal Chaudhary, Bawal, Dharuhera, Bawani Khera, Loharu, Siwani, Badhra, Beri, Badli, Kalanaur, Meham, Sampla, Gannaur, Kharkhoda & Kudli.

Memo No: Tech/NGT/DULB/2022/2944

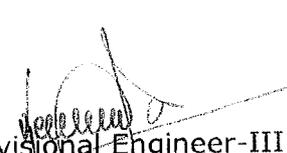
Dated: 24.05.2022

Subject: One day Workshop/training programme to be held on 27th May, 2022 at Gurugram on Solid Waste Management.

On the subject cited above.

2. In compliance of the directions of Hon'ble NGT passed vide order dated 28.01.2022 in OA No. 391 of 2019 titled as SND Public School, Palwal Vs. State of Haryana & Others, one day mandatory workshop/training programme to sensitize the ULBs on solid waste management especially on legacy waste management is scheduled to be held on 27.05.2022 in **Hotel Radisson, Adjacent to Plot No. 406, Udyog Vihar Phase-III, Gurugram.**
3. The department has organized this workshop/training programme in compliance the directions of Hon'ble NGT and to provide technical guidance to the officers of Municipalities so as to ensure that the entire process of the bio-mining as well as setting up waste processing plants is in accordance with the SWM Rules & guidelines of CPCB.
4. Therefore, you are requested to kindly attend the workshop/training along with concerned senior officer dealing with legacy and solid waste management of your concerned Municipality as per schedule.

It is compulsory workshop.


Sub Divisional Engineer-III,
for Director, Urban Local Bodies,
Haryana, Panchkula.

CC:-

1. PS to W/PSULB for kind information of W/PSULB, Haryana.
2. PA to W/DULB for kind information of W/DULB, Haryana.
3. PA to W/CE for kind information of W/CE (HQ).

To,

1. The Commissioners of Municipal Corporations Ambala, Panchkula, Yamunanagar, Karnal, Panipat & Hisar.
2. The District Municipal Commissioners Ambala, Panchkula, Yamunanagar, Karnal, Panipat, Hisar, Kurukshetra, Fatehabad, Jind, Sirsa & Kaithal.
3. The Executive Officers/Secretaries of Municipal Councils, Ambala Sadar, Thanesar, Kalka-Pinjore, Kaithal, Hansi, Fatehabad, Tohana, Jind, Narwana, Mandi Dabwali, Sirsa, Brara, Naraingarh, Ismailabad, Ladwa, Pehowa, Shahabad, Radaur, Sadhura, Barwala, Sisai, Narnaund, Adampur, Uklana, Bhuna, Jakhal Mandi, Ratia, Julana, Safidon, Uchana, Ellenabad, Kalanwali, Rania, Assansh, Gharaunda, Indri, Nilokheri, Nissing, Taraori, Cheeka, Kalayat, Pundri, Siwan, Rajound and Samalkha.

Memo No: Tech/NGT/DULB/2022/2958

Dated: 24.05.2022

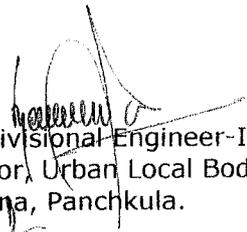
Subject: One day Workshop/training programme to be held on 26th May, 2022 at Karnal on Solid Waste Management.

On the subject cited above.

2. In compliance of the directions of Hon'ble NGT passed vide order dated 28.01.2022 in OA No. 391 of 2019 titled as SND Public School, Palwal Vs. State of Haryana & Others, one day mandatory workshop/training programme to sensitize the ULBs on solid waste management especially on legacy waste management is scheduled to be held on **26.05.2022 in Hotel Noor Mahal, Sector-32, Karnal**. Minute to minute programme for workshop/training is enclosed herewith.
3. The department has organized this workshop/training programme in compliance the directions of Hon'ble NGT and to provide technical guidance to the officers of Municipalities so as to ensure that the entire process of the bio-mining as well as setting up waste processing plants is in accordance with the SWM Rules & guidelines of CPCB.
4. Therefore, you are requested to kindly attend the workshop/training along with concerned senior officer dealing with legacy and solid waste management of your concerned Municipality as per schedule.

It is compulsory workshop.

DA: As above.

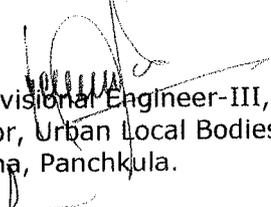

Sub Divisional Engineer-III,
for Director, Urban Local Bodies,
Haryana, Panchkula.

Endst. No. Tech/NGT/DULB/2022/2959

Dated: 24.05.2022

A copy of above is forwarded to following for information and necessary action:-

- i. Member Secretary, CPCB.
- ii. Member Secretary, HSPCB.
- iii. Head of the Civil Engineering/Environment Department, IIT Roorkee, Haridwar Highway, Roorkee, Uttarakhand- 247667 (for kind attention of Dr. Abhsar Ahmad Kazmi, Professor, Department of Civil Engineering, IIT Roorkee).


Sub Divisional Engineer-III,
for Director, Urban Local Bodies,
Haryana, Panchkula.

CC:-

1. PS to W/PSULB for kind information of W/PSULB, Haryana.
2. PA to W/DULB for kind information of W/DULB, Haryana.
3. PA to W/CE for kind information of W/CE (HQ).

Minutes of meeting held on 14.02.2022 at 03:30 PM through video conference under the Chairmanship of Worthy Principal Secretary to Govt. of Haryana, Urban Local Bodies Department regarding directions dated 28.01.2022 passed by Hon'ble NGT in OA No. 391/2019 titled as SND Public School, Palwal vs. State of Haryana & Ors.

A meeting was held on 14.02.2022 at 03:30 PM through video conference under the Chairmanship of Worthy Principal Secretary to Govt. of Haryana, Urban Local Bodies Department regarding directions dated 28.01.2022 passed by Hon'ble NGT in OA No. 391/2019 titled as SND Public School, Palwal vs. State of Haryana & Ors. The list of participants is as under:-

Ser. No.	Name	Designation and Department
1.	Sh. Dushmantha Kumar Behera, IAS	Director, Urban Local Bodies Department.
2.	Sh. Uttam Singh, IAS	District Municipal Commissioner, Palwal (through VC).
3.	Sh. Ashok Rathee	Chief Engineer, Urban Local Bodies Department.
4.	Sh. Absar Ahmad Kazmi	Professor, Department of Civil Engineering Indian Institute of Technology (through VC).
5.	Sh. Satinder Pal Singh	Senior Environmental Engineer, HSPCB (through VC).
6.	Sh. Bhupender Rinwa	Senior Environmental Engineer, HSPCB (through VC).
7.	Sh. Ranbir Singh	Executive Engineer, Urban Local Bodies Department.

Principal Secretary, Urban Local Bodies Department welcomed all the participants and briefed about the directions of Hon'ble NGT dated 28.01.2022 in the subject cited matter.

A status report was filed by District Municipal Commissioner, Palwal before Hon'ble NGT on 26.01.2022 in which documents such as logbooks regarding bioremediation of legacy waste was annexed with the status report. While perusing the status report filed by DMC, Palwal, the Principal bench of Hon'ble NGT remarked that "We find the said record to be prima facie fictitious and unreliable. Frequency and time lag in use of same vehicles is almost impossible. Hon'ble NGT has directed Secretary, Urban Development with assistance of State PCB and Regional Officer, CPCB (as a Special invitee) to look into the matter and take remedial action, including action for preparation and filing false report.

Hon'ble NGT has also directed that many Municipal Corporations/Municipalities in the State have been struggling to remediate the legacy waste. In view of that, the State Government needs to take steps to provide technical guidance to authorities in Districts so as to ensure that the entire remediation process of bio-mining as well as setting up of waste processing plants is in accordance with the MSW Rules and the Guidelines of CPCB.

The issue regarding observation of Hon'ble NGT on the status report filed by DMC, Palwal was discussed with the DMC, Palwal and he has assured that

the data provided in the status report is very true and verified by the officials of Municipal Council, Palwal. He appraised the Chair that the distance of trammel where waste was carried for processing was hardly 150-200 feet from the dumped waste and the tractors were filled by the poclain machine so no false report has been submitted in Hon'ble NGT.

After detailed discussion, it was decided that the data submitted by DMC, Palwal in Hon'ble NGT may be got verified through some independent Committee. The following will be members of committee:-

- i. Sh. Ashok Rathee, Chief Engineer, ULB (HQ).
- ii. Sh. T.L. Sharma, Chief Engineer, Municipal Corporation, Gurugram.
- iii. Representative from HQ of Haryana State Pollution Control Board.
- iv. Representative from Central Pollution Control Board.

The above said committee shall verify the facts and submit a report within a week.

After that the issue regarding providing technical guidance was discussed. Sh. Absar Ahmad Kazmi, Professor, Department of Civil Engineering Indian Institute of Technology informed the Chair the subject of legacy waste remediation is new to the ULBs throughout the country so the workshops/training programmes may be organized to provide the technical guidance to the ULBs and experts from the ULBs where the bioremediation of legacy waste has been done successfully such as Bhopal, Ambala, Goa etc. may also be invited for lecture. He also informed that he has visited the some of the legacy waste sites in Haryana and appreciated the work of bioremediation being done at those sites.

After discussion, it was decided that workshops/training programmes in association with Sh. Absar Ahmad Kazmi, Professor, Department of Civil Engineering Indian Institute of Technology be scheduled and all the staff associated with the solid waste management in ULBs of Haryana be called in the workshops. The funds for the workshops may be arranged from the funds available for capacity building in SBM.

Palwal
Please

Report of the Committee constituted by the Principal Secretary, ULB, Government of Haryana, to verify the facts and current status of compliance w.r.t matter in OA No. 391/2019; SND Public School, Palwal Versus State of Haryana & Ors.

I. Background:

The matter is regarding illegal and unscientific dumping of municipal solid waste in Village Meghpur, District Palwal, Haryana, in violation of the Solid Waste Management Rules, 2016 and non-removal of legacy waste as per law. The reports in this regard were filed by the Joint Committee on 24/12/2021 and MC Palwal on 26/1/2022, in compliance of the orders of Hon'ble National Green Tribunal dated June 6, 2021. While considering these reports during hearing of the matter on 28/1/2022, it was observed by Hon'ble National Green Tribunal that:

"... the Municipal Council, Palwal has filed its further report dated 26.01.2022 reiterating its claim based on the documents annexed, including the logbooks, as Annexure R-4. We find the said record to be prima facie fictitious and unreliable. Frequency and time lag in use of same vehicles is almost impossible."

"It is a matter of great regret that on the face of it the document is false and based on imagination and not on reality. By way of example, it is seen that same Vehicle(s) no. 6958 is said to have been continuously loaded within short gap of around 10 minutes repeatedly with heavy amount of waste, which is practically impossible. Same appears to be the position of other vehicles. The authorities do not seem to be applying their mind and are content with hiring some agency who may be preparing fake record, with no check."

"..... there still appears to be remaining residual waste which has not been accounted for by mentioning further processing. It is not clear how utilization of stabilized waste is to be made. The Municipal Council, Palwal requires proper guidance and the technical assistance to resolve this issue."

".....the State Government needs to take steps to provide technical guidance to authorities in Districts so as to ensure that the entire remediation process of bio-mining as well as setting up of waste processing plants is in accordance with the MSW Rules and the Guidelines of CPCB."

It was directed by the Hon'ble National Green Tribunal vide order dated 28/1/2022 (Annexure-I), as follows:

(Signature) *(Signature)* *(Signature)*

"Accordingly, we direct Secretary, Urban Development with assistance of State PCB and Regional Officer, CPCB (as a Special invitee) to look into the matter and take remedial action, including action for preparation and filing false report. The Secretary, Urban Development may call a meeting in the matter within one month and conclude the action to be taken within one month thereafter. The State PCB may assess and recover compensation for the violations from the concerned violators. The status of action taken as on 30.04.2022 may be furnished to this Tribunal before the next date."

In compliance of the directions of Hon'ble NGT a meeting was held under the Chairmanship of Principal Secretary, ULB, Government of Haryana on 14/02/2022, wherein it was decided to constitute a Committee comprising of following members, to verify the data submitted by DMC before National Green Tribunal on 27/01/2022, in response to report of the Joint Committee constituted by NGT in the matter:

- i. Shri. Ashok Rathee, Chief Engineer, ULB (HQ)
- ii. Shri T.L. Sharma, Chief Engineer, MC, Gurgaon
- iii. Representative from HQ of HSPCB
- iv. Representative from CPCB

Dr. Narender Sharma, Additional Director, CPCB, RD, Chandigarh and Er. Vijay Chaudhary, Regional Officer, HSPCB, Palwal, were nominated to represent CPCB and HSPCB Head Office, Panchkula.

2.0. Report of the Committee:

It was clarified by the CPCB and HSPCB members that in view of the fact that the previous report of the Joint Committee constituted as per NGT Order, submitted on 24/12/2021 is based on the physical verification of the facts and in the absence of the adequate back up data with Municipal Council, it may not be possible for the Committee to verify the previous data submitted by the DMC before the National Green Tribunal on 27/1/2022. However, current compliance status of all the points including door to door collection, Working and Capacities of MRF Facilities, Composting, temporary site created by MC and compliance of applicable rules and guidelines, may be verified by the Committee based on the site visits and back up data maintained by MC, Palwal.

It was further clarified that it may not be possible to simulate the working conditions prevalent at the time, when 21000 M1 legacy waste was lying there at site, to verify the time taken to transfer the waste for processing, as reported by DMC to Hon'ble National Green Tribunal. However, if the data w.r.t analysis, material recovered, disposed off, and dumped is provided, it may be possible to assess, based on the mass balance that if the legacy waste was properly disposed off and also establish link with the utilization chain.

The physical inspection was carried by the Committee on 28/2/2022 and 20/5/2022. The MC, Palwal was requested to provide the relevant data to the committee w.r.t the above points.

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which was received by HSPCB Member on 13/6/2022 and CPCB Member on 22/6/2022. Further data was provided by MC, Palwal on 11/7/2022. Accordingly, a meeting was conducted on 11/7/2022 and 12/7/2022, for examination of the data and draw conclusion with regard to the current status of compliance

The status of compliance as on 11/07/2022 w.r.t. Bioremediation MT solid waste, proper functioning of three MRFs, Utilization of compost pits and other aspects, as verified by the Joint Committee is, as follows:

2.1. Bioremediation of 21000 MT Legacy Waste:

Real Compliance Status as on 15/11/2021, as verified by the Joint Committee	Status of Compliance as on 11/7/2022
<p>At present there is no legacy waste lying at site. However, the RDF recovered from the legacy waste was lying at site, which is yet to be disposed off by the MC, Palwal (Photograph 1, 2, 3 of Annexure-2).</p>	<p>There is no legacy waste lying at site. MC, Palwal was requested to provide the analysis report/composition of the legacy waste processed by the agency hired by MC, to estimate the quantity of screened and recovered fractions, quantities disposed off alongwith relevant documents to establish link with the utilization chain.</p>
<p>The representatives of MC, Palwal were requested to provide the details such as log books, quantities and disposal of screened fractions, analysis reports etc. so as to conclude, if the legacy waste has been remediated as per CPCB Guidelines for disposal of legacy Waste. The details are yet to be received from MC, Palwal</p>	<p>The details provided by MC, Palwal are attached as Annexure-2.</p>
<p>The work on development of scientific landfill site is yet to be started.</p>	<p>Total quantity of the legacy waste processed by MC, Palwal is 21052 MT. As per composition shared by MC, Palwal, theoretical estimated recovery of the various fractions is as under:</p>
	<p>C&D Waste (19%) : 4000 MT RDF (12%) : 2526 MT Bio-Earth (57%) : 12000 MT Inert (8.6%) : 1810 MT Misc. (3.7%) : 779 MT</p>
	<p>The details provided by MC, Palwal indicated that:</p>
	<ul style="list-style-type: none"> ● Total RDF recovered from the legacy waste was 2098 MT ● Total Bio-Earth recovered from the legacy waste was 12715 MT ● Total C&D waste recovered from the legacy waste was 3652 MT.
	<p>MC, Palwal was also requested to provide the evidence of disposal of the above fractions. The documents provided by MC, Palwal indicates that 166.38 MT RDF was supplied to M/s JBL Environment Management Pvt Ltd during 25-30 Nov, 2021; 101.78 MT RDF was supplied to M/s East Delhi Waste</p>

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Processing Company Ltd. on 25/7/2021 and 1722 MT RDF was supplied to M/s Trumula Industries Ltd during the period 07/09/2021 to 30/01/2022. Thus totaling to 166.38 + 101.78 + 1722 = 1990.16 MT. Therefore, it may be concluded that approx. 2000 MT legacy waste was actually processed for recovery of around 2000 MT RDF. From the relevant documents provided by MC, Palwal, link of RDF fraction with the actual utilization chain is also established.

Similarly, the details of the disposal of recovered bio-earth and C&D were also requested from MC, Palwal, to establish, if these fractions were scientifically disposed off. However, no document was provided by MC, Palwal, which could establish scientific disposal of bio-earth and C&D waste. Therefore, link of bio-earth and C&D waste fractions could not be established with the actual utilization chain.

The Terms of reference (ToR) for conducting Environmental Impact Assessment, for obtaining Environmental Clearance for Construction, operation and maintenance of sanitary Landfill at Village Meghpur, Palwal has been granted to the agency hired by MC, Palwal vide letter No. SE/IAA (129)/11R/2021/975 dated 26/10/2021 (Annexure-3)

2.2. Status of Dry Waste Processing Facility:

Real Compliance Status as on 15/11/2021, as verified by the Joint Committee	Status of Compliance as on 11/7/2022
All the three MRF Sites were visited by the Joint Committee and observed that:	1. The MRF site, which was observed by the Joint Committee to be used as Gaushala was visited by the Committee. It was observed that MRF shed has now been reclaimed (Photographs attached in Annexure-5) There was no equipment installed for material recovery. It was informed by the MC Officials that this site is to be used for storage of material recovered from the MRF Facility (Site-3), Ferozpur and composting of wet waste.
1. MRF Site 1/Shed at Allahapur is being used as a Gaushala viz Moni Baba Ki Gaushala. Cows and their care-takes were found be present there. It was informed by the Care-taker Shri Moni Baba that the site is in use as a Gaushala for the last one year (Photograph 4, 5, 6 of Annexure-2)	2. The waste observed to be dumped earlier by the Joint Committee, has now been removed and processed. It was informed by the MC Officials that this site is to be used for storage of material recovered from the MRF Facility (Site-3), Ferozpur and composting of wet waste. The compost pits at this site were found to be in operation.
2. The MRF Site 2, at Firozpur (Delhi-Agra Road) is being used as a dump yard for MSW and there is no facility installed for material recovery (Photograph 7, 8, 9 of Annexure-2).	
3. The MRF Site 3 at Firozpur was found to be in operational condition with all the facilities installed. However, it was	

44. 





informed that no waste is coming at site from August 15, 2021, since the villagers are protesting against processing of waste at MRF facility. MC has made a request to DC, Palwal for providing police protection ((Photograph 10, 11, 12 of Annexure-2).

It appears that MRF sites at Sr. No. 1 and 2 above have never been used as MRF facilities.

3. The MRF Site 3 at Ferozpur was found to be in operation.

It was informed by the MC Officials, that all the waste collected from Palwal is to be brought to Site 3, Ferozpur for material recovery. And MRF Site 1 and Site 2 are to be used only for storage of recovered fractions and composting of wet waste.

Since no design data was provided by MC, Palwal w.r.t Trommel installed at MRF Site 2, for processing the waste, for material recovery, the committee asked the MC Officials to provide the details of the waste processed at Site 3 during the last three months, alongwith relevant documents indicating disposal of recovered fractions, to see if the facilities provided at SITE 3 are adequate to process the entire MSW on daily basis.

The details provided by MC, Palwal for the months of March-May, 2022 are attached as Annexure-4. According to the documents provided by MC, Palwal, average 130-135 MT MSW/day is being processed at Site 3, for recovery and disposal of various fractions. The details regarding disposal of recovered wastes were also provided by MC, Palwal for March-May, 2022.

Based on the data provided by the MC, Palwal, it appears that the facilities provided at Site 3 are adequate for material recovery from all the MSW generated at Palwal.

However, it is suggested MC, Palwal may get a study conducted, to technically establish the capacity of the equipments installed at MRF Facility at Site 3, Ferozpur.

2.3. Status of Wet Waste Processing:

Real Compliance Status as verified by the Joint Committee	Status of Compliance as on 11/7/2022
<p>70 Nos. Compost Pits at MRF Site 3 (Ferozpur) were found to be in operational condition. However, no wet waste was being processed at the time of visit.</p>	<p>The compost pits were found to be in operation at two sites and in operational condition at third site. An assessment of the capacity of composting pits was also made by the Committee.</p>
<p>It was informed that no waste is not coming at site from August 15, 2021, since the Villagers are protesting against MC and not allowing the MC to bring the</p>	<p>According to estimates provided by MC, Palwal (as per census 2011), the estimated MSW generation for the Palwal is 104 MT and the total estimated</p>

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waste at MRF Site. MC has made request to DC, Palwal for providing police protection (Photograph 13, 14 of Annexure-2).

No Compost Pits at MRF Site 2 (Firozpur) were found to be in operational condition, since this MRF facility was found to be used as a dump yard.

No Compost Pits at MRF Site 1 (Allahapur) were found to be in operational condition, since this MRF facility was found to be used as a Gaushala.

wet waste is around 40 MT TPD.

Further, as per details of composting facilities provided by MC, Palwal, total 217 Nos. Compost pits, each having a capacity of 1.5 MT are available, totaling to a capacity of 217 x 1.5 = 325 MT/day.

With average 30 days composting cycles, the net capacity of composting pits available with MC Palwal, to ensure non-interrupted composting process, is only 10 MT wet waste per day and hence a gap of 40-10 = 30 MT wet waste per day. Further, since the above figures are based on Census Data of 2011, the gap in the capacity may be on the much higher side based on the current data and future projections.

According to MC Officials, the wet waste in excess of capacity of composting pits, is processed by following the windrow technology/method of composting. However, the committee did not observe windrow method being followed at any of three MRF Sites during visits.

It is therefore suggested that an audit of the existing composting capacity and future requirement may be conducted, to ensure uninterrupted processing of entire wet waste.

2.4. Door to Door Waste Collection:

Real Compliance Status as on 15/11/2021, as verified by the Joint Committee

The Joint Committee visited Ward No. 25, 26 and 27, to find the real status.

It was observed that waste was lying here & there and seems to have not collected for days. The waste was found to be dumped at various places and also in drains (Photograph 15, 16, 17, 18 of Annexure-2).

Door to door collection was not found to happening at ground.

Status of Compliance as on 11/7/2022

As per action plan document shared by MC, Palwal with the Committee, Door to Door collection has been achieved to the tune of 80% against the target of 100%. The time line to achieve 100% door to door collection indicated by MC, Palwal is December 31, 2022. However, the action plan including (what, when and who) to ensure monitoring is not provided.

The physical inspection by the Committee in the same wards i.e. 25, 26 and 27 (as done by the Joint Committee earlier) indicates improvement. However, source segregation was found to be lacking and the waste was found be spilling out of bins at few places.

It was informed by the MC Officials that due to dismantling of roads for laying of sewer and water lines at some places, movement of waste collection vehicle is a limiting factor, to follow the waste collection schedule, till the time water and sewer line laying work is completed.

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2.5. Other observations/findings:

- It was reported by the Joint Committee in its report dated 24/12/2021 that "It was observed that while MC, Palwal has processed and disposed off all 21000 MT legacy waste at site under question, another dumping site at Road side at Allahapur, near bridge has been created. It was informed by the representatives of MC, Palwal that since the villagers are raising objections and protesting against processing of MSW at the only operational MRF facility at Firozpur, all the MSW is being dumped at this site from August 25, 2021 onwards. Around 10000 MT waste has already been dumped at this site. If this issue is not resolved, this site will become another legacy waste site in Palwal"

The above site was also visited by the Committee and it was observed that 10000 MT MSW observed earlier at this site has been removed by MC, Palwal and processed at MRF Facility, Firozpur. As on date, no MSW except some residues left during lifting the waste, is lying at this site (Photographs attached in Annexure-5).

- The integrated MSW processing site at Firozpur, having facility for Storage of MSW, Segregation, material recovery, wet waste processing (Compost pits), leachate collection etc. is not having consent to operate (MSW) from the State Pollution Control Board. MC, Palwal is required to obtain consent to operate (NOC) from HSPCB.

The report of the Committee is being submitted to Principal Secretary, ULB, Government of Haryana, through MC, Palwal, for incorporating the findings in the Action Taken Report to be filed before Hon'ble National Green Tribunal, alongwith report of the compliant of the other points including action for preparation and filling false report, further action to be taken to comply with the SWM Rules, 2016 and assessment & recovery of compensation for the violations from the concerned violators.

1. Er. Vijay Chaudhary, RO, HSPCB, Palwal



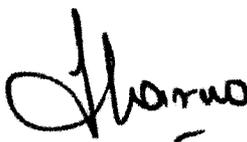
2. Dr. Narender Sharma, Additional Director, CPCB

Get
F 14/21/2022

3. Sh. Ashok Rathee, CE, ULB (HQ)



4. Sh. T.L. Sharma, CE, MCG





To be substituted bearing same No. and date

To,

District Municipal Commissioner,
Palwal.

Memo No: - Tech/NGT/DULB/2022/5194

Dated: 07.09.2022

Subject: Report of the Committee constituted by W/PSULB to verify the facts and current status of compliance w.r.t matter in OA No. 391/2019 titled as SND Public School, Palwal vs. State of Haryana & Ors.

In reference to your office letter memo No. 2265/DMC/Palwal/2022 dated 17.08.2022, on the subject cited above.

2. This office vide memo No. Tech/NGT/DULB/2022/4441 dated 09.08.2022, forwarded the copy of report received from Committee to you with the request to submit your comments in the matter.
3. Your office vide letter No. 2265/DMC/Palwal/2022 dated 17.08.2022 has submitted comments.
4. Now, I have been directed by the competent authority to request you:-
 - i. To ensure 100 % compliance of SWM Rules-2016 and also to regular monitors the compliance status of SWM Rules-2016 in the Municipalities under jurisdiction
 - ii. To ensure 100% door to door collection and segregation.
 - iii. MC, Palwal may get a study conducted to technically establish the capacity of equipment installed at MRF facility at site 3, Ferozpur in a time bound manner.
 - iv. MC, Palwal may get an audit conducted from the third party of the existing composting capacity and future requirement, to ensure uninterrupted processing of entire wet waste in a time bound manner.
 - v. MC, Palwal may apply for the consent to operate to HSPCB for the MRF facility at Ferozpur at the earliest.

This may be treated as most urgent.


Executive Engineer,
for Director, Urban Local Bodies,
Haryana, Panchkula.

CC:

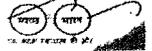
1. PS to W/PSULB for kind information of W/PSULB, Haryana.
2. PA to W/DULB for kind information of W/DULB, Haryana.
3. PA to W/CE for kind information of W/CE, HQ.

F/R
16/13/6

AEE. J



Office of Municipal Council, Palwal



Near Committee Chowk, Palwal

Email:- secymc.palwal@gmail.com

To

Regional officer,
State Pollution Control Board,
Palwal.

Memo No:- 1575/MCP

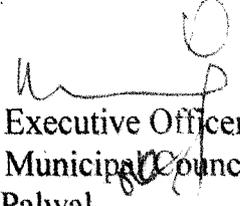
Dated:- 10.06.2022

Subject:- Regarding submission of documents as required by the team constituted in NGT case OA No. 391 titled as SND Public School, Palwal V/s State of Haryana and others.

It is submitted that 2nd visit by team constituted was held on dated 20-05-2022 at Palwal regarding above case OA No. 391 titled as SND Public School, Palwal V/s State of Haryana and others. MC Palwal is hereby submitted the evidence documents required by the team as under:-

- 01- **Capacity of Tromel machine-** Certificate of manufacturer is attached.
- 02- **Capacity of Compost pit-** 217 Compost pits with capacity of 1.5 MT each.
- 03- **Action Plan for door to door work-** Attached.
- 04- **TOR and other documents for bio remediation of legacy waste-** Attached.

Submitted for your kind information and consideration please.

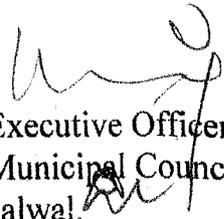

Executive Officer,
Municipal Council
Palwal.

Endst No:- 1576-1579/MCP

Dated:- 10.06.2022

A copy of above is forwarded to the following for kind information and necessary action please.

- 01- Director, Urban Local Bodies, Haryana, Panchkula.
- 02- Chief Engineer, Urban Local Bodies, Haryana, Panchkula.
- 03- District Municipal Commissioner, Palwal.
- 04- Administrator, Municipal Council Palwal.


Executive Officer,
Municipal Council
Palwal.



Co-Processing Certificate

Certificate no. – JBM/EMPL/EPR/CSSPL/2021/11/02

Date: 22/12/2021

This is to certify that we have received **166.385 MT** post-consumer MLP laminate plastic waste sent by **Circular Sustainability Solutions Pvt. Ltd.** on behalf of brand owners/producers to fulfill their extended producer responsibility (EPR) under the Plastic Waste Management Rules 2016, from **Palwal, Haryana** for pre and/or co-processing in our Waste to Energy Boiler in **November-2021**.

We certify that the waste has been co-processed in compliance with the Plastic Waste Management Rule 2016 and will be accounted in our annual report submission to the Central/State Pollution Control Board. We, further, certify that the below-mentioned quantity has not been utilized for meeting the collection targets of any other brand owners/producers.

Sl. No.	Received Date	CSSPL DC No.	Location	Vehicle No.	Weight at Dispatch (Kgs)	Weight Received at JBM (Kgs)
1	25/11/2021	DC/HR/21-22/068	Palwal, Haryana	HR73 5994	13950.00	13340.00
2	25/11/2021	DC/HR/21-22/069	Palwal, Haryana	HR38V7955	14070.00	13830.00
3	25/11/2021	DC/HR/21-22/070	Palwal, Haryana	HR38AB7746	16680.00	16505.00
4	25/11/2021	DC/HR/21-22/071	Palwal, Haryana	HR38X3877	15290.00	15015.00
5	25/11/2021	DC/HR/21-22/072	Palwal, Haryana	HR38A89490	19280.00	18995.00
6	25/11/2021	DC/HR/21-22/073	Palwal, Haryana	UP15CT7419	32080.00	32080.00
7	26/11/2021	DC/HR/21-22/074	Palwal, Haryana	HR38QS898	14620.00	14515.00
8	25/11/2021	DC/HR/21-22/075	Palwal, Haryana	HR38AB4814	14780.00	14555.00
9	30/11/2021	DC/HR/21-22/076	Palwal, Haryana	UP12T9275	27550.00	27550.00
Total						166385.00

Works : Near 132KV HVPNL Tajpur Substation, Tajpur-Murthal Road, Murthal Village, Sonapat - 131027, Haryana
 Regd. Office : 601, Hemkunt Chambers, B9, Nehru Place, New Delhi - 110 019 T: +91 11 26427104, F: +91 11 26427100
 CIN: U74140DL2008PTC172320



Waste Name: Post-consumer MLP laminate plastic waste

Waste Quantity (Tons): 166.385 MT

For, JBM Environment Management Pvt. Ltd.

For JBM ENVIRONMENT MANAGEMENT PVT. LTD.

[Handwritten Signature]

Designated Authorized Signatory
(Authorized Signatory)

EAST DELHI WASTE PROCESSING COMPANY LIMITED

12 MW Ghazipur Waste to Energy Power Project, Near Veterinary Hospital,
Ghazipur, Delhi-110096 Ph. +911122782327, Fax. +911122782152

CIN- U37100DL2005PLC135148, GSTIN- 07AAACO7539D1Z1

Certificate of Co-Processing

Issued to: Circular Sustainability Solutions Pvt. Ltd.

Certificate No. EDWPC/MLP/CSSPL/2021/01/19/006A

Date of Issue: September 6, 2021

This is to certify that we have received 101.78 MT post consumer MLP laminate plastic waste sent by Circular Sustainability Solutions Pvt. Ltd. on behalf of brand owners/producers to fulfill their extended producer responsibility (EPR) under the Plastic Waste Management Rules 2016, from Palwal, Haryana for pre and/or co processing in our Waste to Energy Boiler in July 2021.

We certify that the waste has been co-processed in compliance with the Plastic Waste Management Rule 2016 and will be accounted in our annual report submission to the Central/State Pollution Control Board. We further certify that the below mentioned quantity has not been utilized for meeting the collection targets of any other brand owners/producers.

Sl No.	Received Date	Month	Location	Vehicle No.	Weight at Dispatch (Kgs)	Weight Received at EDWPC (Kgs)	CSSPL DC No.
1	25/07/2021	July	Palwal	HR38Y0543	17320	17365	DC/HR/21-22/025
2	25/07/2021	July	Palwal	HR38R7398	10550	10620	DC/HR/21-22/026
3	25/07/2021	July	Palwal	HR38AS4417	7190	6910	DC/HR/21-22/027
4	25/07/2021	July	Palwal	HR38AB7050	9570	9645	DC/HR/21-22/028
5	25/07/2021	July	Palwal	HR38AB1240	9860	9895	DC/HR/21-22/029
6	25/07/2021	July	Palwal	HR38U7941	11500	11560	DC/HR/21-22/032
7	25/07/2021	July	Palwal	HR38X5364	7890	7945	DC/HR/21-22/033
8	25/07/2021	July	Palwal	HR38W4134	9190	9225	DC/HR/21-22/034
9	25/07/2021	July	Palwal	HR38AB9026	11050	11080	DC/HR/21-22/035
10	25/07/2021	July	Palwal	HR38ZB130	7540	7535	DC/HR/21-22/036
Total						101780	

Waste Name: Post-consumer MLP laminate plastic waste

Waste Quantity (Tons): 101.78 MT

For East Delhi Waste Processing Company Limited

Authorized Signatory





TRIMUDA INDUSTRIES LIMITED

ADM. OFFICE
 H. NO. 45, Ward No. 5, Main Road
 Singrauli, Dist. Singrauli (M.P.) 485 889
 Phone : 07895 265722, 268677
 Fax : 07895-268598
 CIN No. U65901UP1996PLC020498
 e-mail : trimuda_industries@rediffmail.com
 website : www.trimudaindustries.in

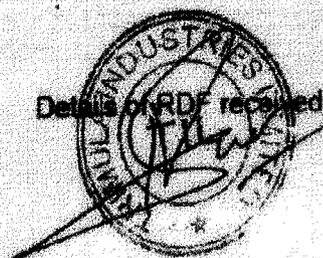
Ref TEL/PTY/2021-22/14

Date: 06/02/2022

Certificate of Co-Processing
Issued To: PATHEYA
Invoice No: 14
Date: 06/02/2022

This is to certify that we have received the following quantities of 1,722 Tons of **refused derived fuel (RDF)** sent by **M/S. PATHEYA (People Association For Total Help And Youth Applause)** in our **SINGRAULI UNIT-II** during the period **07/09/2021 to 30/01/22** from **Palwal, Haryana**. The same would be **safely and Completely disposed off** after receipt and thereafter will not exist. We certify that the following mentioned quantity has not been accounted for/billed to any other entity.

Details of RDF received is attached as Annexure

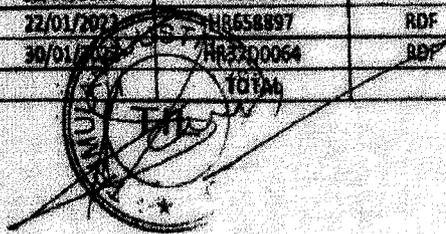


Authorised Signatory

E-mail: rejgular@...

Palwal

S. No.	Date	Vehicle No.	Type of Material	UOM	Quantity Received
1	7/9/2021	HR37D0064	RDF	Ton	1110
2	7/9/2021	HR65A0654	RDF	Ton	1110
3	7/9/2021	HR58C8141	RDF	Ton	11205
4	7/9/2021	HR658897	RDF	Ton	16300
8	12/9/2021	HR37D0064	RDF	Ton	16200
9	12/9/2021	HR65A0654	RDF	Ton	15241
10	12/9/2021	HR58C8141	RDF	Ton	32453
11	12/9/2021	HR658897	RDF	Ton	35256
15	17/9/2021	HR37D0064	RDF	Ton	35250
16	17/9/2021	HR65A0654	RDF	Ton	34145
17	17/9/2021	HR58C8141	RDF	Ton	37420
18	17/9/2021	HR658897	RDF	Ton	35180
19	23/9/2021	HR37D0064	RDF	Ton	34180
20	23/9/2021	HR65A0654	RDF	Ton	37210
21	23/9/2021	HR58C8141	RDF	Ton	34562
22	23/9/2021	HR658897	RDF	Ton	39215
23	29/9/2021	HR37D0064	RDF	Ton	32769
24	29/9/2021	HR65A0654	RDF	Ton	34126
25	29/9/2021	HR58C8141	RDF	Ton	35426
26	29/9/2021	HR658897	RDF	Ton	33100
27	10/10/2021	HR37D0064	RDF	Ton	35120
28	10/10/2021	HR65A0654	RDF	Ton	32650
29	10/10/2021	HR58C8141	RDF	Ton	34200
30	10/10/2021	HR658897	RDF	Ton	39120
31	25/10/2021	HR37D0064	RDF	Ton	36850
32	25/10/2021	HR65A0654	RDF	Ton	36900
33	25/10/2021	HR58C8141	RDF	Ton	34600
34	25/10/2021	HR658897	RDF	Ton	36000
35	10/11/2021	HR37D0064	RDF	Ton	38250
36	10/11/2021	HR65A0654	RDF	Ton	34805
37	10/11/2021	HR58C8141	RDF	Ton	38975
38	10/11/2021	HR658897	RDF	Ton	35243
39	20/11/2021	HR37D0064	RDF	Ton	36160
40	20/11/2021	HR65A0654	RDF	Ton	35600
41	20/11/2021	HR58C8141	RDF	Ton	34400
42	20/11/2021	HR658897	RDF	Ton	34500
43	5/1/2022	HR37D0064	RDF	Ton	37200
44	5/1/2022	HR65A0654	RDF	Ton	34103
45	5/1/2022	HR58C8141	RDF	Ton	34270
46	5/1/2022	HR658897	RDF	Ton	32150
47	15/01/2022	HR37D0064	RDF	Ton	37150
48	15/01/2022	HR65A0654	RDF	Ton	34250
49	15/01/2022	HR58C8141	RDF	Ton	34150
50	15/01/2022	HR658897	RDF	Ton	34150
51	22/01/2022	HR37D0064	RDF	Ton	34155
52	22/01/2022	HR65A0654	RDF	Ton	34160
53	22/01/2022	HR58C8141	RDF	Ton	34170
54	22/01/2022	HR658897	RDF	Ton	31650
55	30/01/2022	HR37D0064	RDF	Ton	36850
TOTAL					1722626



GSTIN : 06AHNPT5230H2Z4

Mob. : 9899646366



CHOUHARY EARTH MOVERS

H.NO. 627, PARVATIYA COLONY, FARIDABAD - 121004

E-mail : Tejugodara@gmail.com

TO WHOM IT MAY CONCERN

It is to certify that the C&D, Good Earth Soil and Inert waste products generated during remediation and reclamation of existing dumpsite at Meghpur, Palwal, Haryana were picked up by the agency. The quantities were approx. C&D 3500 Ton & approx. Soil 9500 Ton.

Authorized Signatory

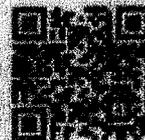


SHRI OM TESTING & RESEARCH LABORATORY

Plot No. 296, 1st FNG Road, Sector-121, Ghazi Chaukhandi, Noida - 201301

Mob. : 9821154908, 8078937396, 8971980045

E-mail. : shriomlab@gmail.com, Web. : www.shriomlab.com, www.shriomlab.in



N.A.B.L. Accredited, ISO 9001, ISO 14001 & ISO 18001 Certified Laboratory.

TEST-REPORT

**Issued To: M/s PEOPLE'S ASSOCIATION FOR TOTAL HELP
& YOUTH APPLAUSE**

Report No : 1202202021012

Issue Date : 12.02.2021

**Address : RZH-15/9, Guradwara Road Mahavir Enclave
Dadri - Palam Road, New Delhi-110045**

Sample Description: MSW PHYSICAL SEGRATION

RESULTS

(MSW PHYSICAL SEGRATION Quality Analysis)

SAMPLING DETAILS

Sampling Location : PALWAL (HARYANA)
Sampling Protocol : STRL/STP/MSW PHYSICAL/01
Weather Condition : Clear Sky
Sample Quantity : Approx. 1.0 Kg Each sample
Sample Packing : Zip Polybag

RESULT

	Depth (m) from Top of the Dump Site	A1	A2	A3	A4	A5
	Date of Sample Collection	04.02.21	04.02.21	04.02.21	04.02.21	04.02.21
1	Kitchen Waste	0	0	0	0	0
2	Vegetables	0	0	0	0	0
3	Dry Sugar Canes	0	0	0	0	0
4	Coconut Shell/Hair	2	1	1.7	1.5	0
5	Straw/Hay	0	0	0	0	0
6	Flowers	0	0	0	0	0
7	Green Leaves/Green Matter	0	0	0	0	0
8	Dry Leaves/Dry Matter	0	0	0	0	0
9	Wooden Piece	2.3	1.5	2.7	2.5	2.6
10	Broom	0	0	0	0	0

For Strl On Issuing to 
Authorized Signatory
Name, Designation & Signature with Seal)
Technical Manager

STRL/LAB/QF/058

Rev.00

Note: 1. The results indicated only refer to the tested samples and listed parameters and do not endorse any product. The customer asked for the above tests only.

2. This certificate shall not be reproduced wholly or in part without prior written consent of the laboratory.

3. This certificate shall not be used in any advertising media or as evidence in the court of Law without prior written consent of the laboratory.

4. The samples received shall be destroyed after 30 days from the date of issue of the certificate unless specified otherwise and sample for



SHRI OM TESTING & RESEARCH LABORATORY

Plot No. 298, 1st FNG Road, Sector-121, Ghazi Chaukhani, Noida - 201301

Mob. : 9821154906, 6076937396, 9971880045

E-mail. : shriomlab@gmail.com, Web. : www.shriomlab.com, www.shriomlab.in



N.A.B.L. Accredited. ISO 9001. ISO 14001 & ISO 18001 Certified Laboratory.

TEST-REPORT

Report No : Y202202021012

11.	Cardboard (Wooden)	0	0	0	0	0
12.	Paper/Cardboard	0	0	0	0	0
13.	Textile/Cotton/Jute	19	21	20	20.8	20.9
14.	Rubber/Leather/Tyre	3.1	3.4	3.5	3.2	3.7
16.	Polythene/Plastic	72	113	78	60.1	32.4
18.	PVC	41	37.2	38	45.1	35.6
18.	Metals	4.2	6.1	3.1	3.1	3.2
20.	Inert and Other	92	88.2	66	68	63
21.	Sand/Soil/Earth	528	512	682	514	542
22.	Stones/Brick/Concrete	206	181.6	173.2	181.1	177.4
23.	Ceramic and Other	0	0	0	0	0
24.	Batteries	0	0	0	0	0

Page (02 of 02)

* End of Report*

For Shri Om Testing & Research Laboratory

ISHWAR BHARDWAJ
Technical manager

Authorized Signatory

Name, Designation & Signature with Seal)

STRLLAB/QF/058

Rev.00

Note: 1. The results indicated only refer to the tested samples and listed parameters and do not endorse any product. The customer asked for the above tests only.

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E ENVIRONMENT IMPACT ASSESSMENT AUTHORITY HARYANA
 Bay No. 55-58, Prayatan Bhawan, Sector-2, PANCHKULA.

Tel: 0172-2565232, 4043956

E-mail Id: seiaa-21.env@hry.gov.in

No. SEIAA(129)/HR/2021/975

Dated: 26/10/2021

To

M/s PATHEYA,
 RZH-15/9 Gurudwara Road,
 Mahavir Enclave Dabri Palam Road, New Delhi-110045

Subject:

Finalization of Terms of Reference (ToR) for Environmental Clearance for the "Remediation and Reclamation of Existing Dumpsite and construction, operation and maintenance of Sanitary Landfill at village Meghpur, Palwal Haryana.

This has reference to your application for the subject cited above addressed to Member Secretary, SEIAA Haryana to prescribe the ToR (Terms of Reference) for undertaking detailed EIA Study for the purpose of obtaining Environment Clearance in accordance with the provisions of EIA Notification, 2006. For this purpose the Project Proponent had submitted application through Parivesh Web Portal vide Proposal No. SIA/HR/MIS/64778/2021 in the prescribed format (Form-I) along with Pre-feasibility Report under Category 7(i) of EIA Notification dated 14.09.2006.

The details of the proposal as under:

1.	Online Proposal No:	SIA/HR/MIS/64778/2021
2.	Name of the Project Proponent:	M/s PATHEYA
3.	Nature of the project:	Remediation and Reclamation of Existing Dumpsite and construction
4.	Category of the proposal:	7(i) of EIA Notification dated 14.09.2006
5.	Date of online acceptance of Project	03.08.2021
6.	Date of submission of Hard Copy by PP of the Project	04.08.2021

In this connection, it is intimated that Project Proposal for approval of Terms of Reference was placed before the State Environment Impact Assessment Authority (SEIAA) in its 129th Meeting held on 14.10.2021.

The Authority approved the "Terms of Reference" and it was decided that you have to prepare Environment Impact Assessment Report and Environment Management Plan for obtaining Environment Clearance by using Model Terms of Reference as per MoEF & CC with the additional Terms of Reference as recommended by SEIAC in its 219th Meeting held on 13.08.2021:

Additional TOR:

1. Importance and benefits of the project

A sensitivity analysis of the site shall be carried out as per the MoEF&CC criteria and form part of the EIA report

- iii. The EIA would include a separate chapter on the conformity of the proposals to the Municipal Solid Waste Management Rules, 2016 and the Construction and Demolition Waste Management Rules, 2016 including the sitting criteria therein.
- iv. Characteristics and source of waste to be handled and methodology for remediating the project site, which is presently being used for open dumping of garbage.
- v. Details of storage and disposal of pre-processing and post-processing rejects/inerts
- vi. List of proposed end receivers for the rejects/inerts should be provided. MoUs to be submitted in this regard
- vii. Details of various waste management units with capacities for the proposed project.
- viii. Details of utilities indicating size and capacity to be provided
- viii. The EIA would also examine the impacts of the existing land fill site and include a chapter on the closure of the exiting site including disposal of accumulated wastes and capping
- ix. A pond is present at 200 m from the project site. EIA should include the impact of the proposed project on the pond's water quality
- x. The project proponents should consult the Municipal Solid waste management manual of the Ministry of Urban Development, Government of India and draw up project plans accordingly.
- xi. Waste management facilities should maintain safe distance from the nearby pond
- xii. Layout maps of proposed solid waste management facilities indicating storage area, plant area, greenbelt area, utilities etc.
- xiii. Details of air emission, effluents generation, solid waste generation and their management
- xiv. Requirement of water, power, with source of supply, status of approval, water balance diagram, man power requirement (regular and contract).
- xv. Process description along with major equipment's and machineries, process flow sheet (quantitative) from waste material to disposal to be provided
- xvi. Hazard identification and details of proposed safety systems
- xvii. Details of Drainage of the project upto 5 km radius of study area. if the site is within 1 km radius of any major river, peak and lean season river discharge as well as flood occurrence frequency based on peak rainfall data of the past 30 years. Details of Flood Level of the project site and maximum Flood Level of the river shall also be provided
- xviii. Details of effluent treatment and recycling process
- xix. Action plan for measures to be taken for excessive leachate generation during monsoon period
- xx. Detailed Environmental Monitoring Plan
- xxi. Timeline for implementation of the project shall be included in the EIA Report.
- xxii. Report on health and hygiene to be maintained by the sanitation workers at the work place.
- xxiii. A tabular chart with index for point wise compliance of above TORs.

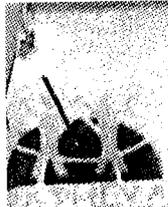
STANDARD TOR

- 1) The project should be designed based on the population projections as by Master Plan.
- 2) Submit a 10 km. radius map (on survey of India toposheet) showing co-ordinates of project site, national highway, state highway, district road/approach road, river, canal, natural drainage; protected areas, under Wild Life (Protection) Act, archaeological site, natural lake, flood area, human settlements (with population), industries, high tension electric line, prominent wind direction (summer and winter), effluent drain, if any and ponds etc. should be presented and impacts assessed on the same.
- 3) Examine and submit details of alternative technologies viz. RDF shall also be evolved.
- 4) Examine and submit details of storm water/ leachate collection from the composted area.
- 5) Examine and submit details of monitoring of water quality around the landfill site. Water analysis shall also include for nitrate and phosphate.

- 6) Examine and submit details of the odour control measures.
- 7) Examine and submit details of impact on water bodies/rivers/ ponds and mitigative measures during rainy season.
- 8) Submit the criteria for assessing waste generation. Any segregation of hazardous and bio-medical wastes.
- 9) Submit a copy of the layout plan of project site showing solid waste storage, green belt(width & length, 33% of the project area), all roads, prominent wind direction, processing plant & buildings etc. should be provided.
- 10) Submit a copy of the land use certificate from the competent authority.
- 11) NOC from local or nearest airport within 20 km and any flight funnel restrictions.
- 12) Submit a copy of the status of ambient air quality and surface and ground water quality, soil type, cropping pattern, land use pattern, population, socio-economic status, anticipated air and water pollution.
- 13) Submit a copy of the topography of the area indicating whether the site requires any filling, if so, the details of filling, quantity of fill material required, its source and transportation, etc.
- 14) Examine and submit the details of impact on the drainage and nearby habitats/settlements (surroundings).
- 15) Examine and submit the details of surface hydrology and water regime and impact on the same.
- 16) Examine and submit the details of one complete season AAQ data (except monsoon) with the dates of monitoring, impact of the project on the AAQ of the area (including H2S, CH4).
- 17) Submit a copy of detailed plan of waste management.
- 18) Submit the details of sanitary land fill site impermeability and whether it would be lined, if so details, thereof.
- 19) Examine and submit the details of impact on environmental sensitive areas.
- 20) Examine and submit the details of rehabilitation/compensation package for the project effected people, if any.
- 21) Submit Environmental Management Plan and Environmental Monitoring Plan with costs and parameters.
- 22) Public hearing to be conducted for the project in accordance with provisions of Environmental Impact Assessment Notification, 2006 and the issues raised by the public should be addressed in the Environmental Management Plan. The Public Hearing should be conducted based on the ToR letter issued by the Ministry and not on the basis of Minutes of the Meeting available on the web-site.
- 23) A detailed draft EIA/EMP report should be prepared in accordance with the above additional TOR and should be submitted to the SEIAA in accordance with the Notification.
- 24) Details of litigation pending against the project, if any, with direction /order passed by any Court of Law against the Project should be given.
- 25) The cost of the Project (capital cost and recurring cost) as well as the cost towards implementation of EMP should be clearly spelt out.
- 26) Any further clarification on carrying out the above studies including anticipated impacts due to the project and mitigative measure, project proponent can refer to the model ToR available on Ministry website "<http://maef.nic.in/Manual/Common Municipal Solid Wastes>".

The Project Proponent will submit Environment Impact Assessment Report and Environment Management Plan by incorporating the Terms of References (ToR) as approved by the Authority within a time schedule in compliance of EIA Notification dated 14.09.2006. It was also decided that their project will be considered as received only after receipt of complete information.

J. Lalayal
 Member Secretary,
 SEIAA, Haryana



PEOPLE'S ASSOCIATION FOR TOTAL HELP & YOUTH APPLAUSE

129

(Regd. Under Society Act 1860 No. B-10245/96)

Ref No: PATH/21-22/231
Date: 25.01.2022

To,
The Executive Officer,
Municipal Council Palwal,
Palwal, Haryana.

Ref: Your work order No: Memo No: 52/6-17/MCP, Dated: 04.12.2020

Sub: Work order for Bio Remediation & Reclamation of Existing Legacy Waste Dumpsite at Village Meghpur in MC Palwal

Dear Sir,

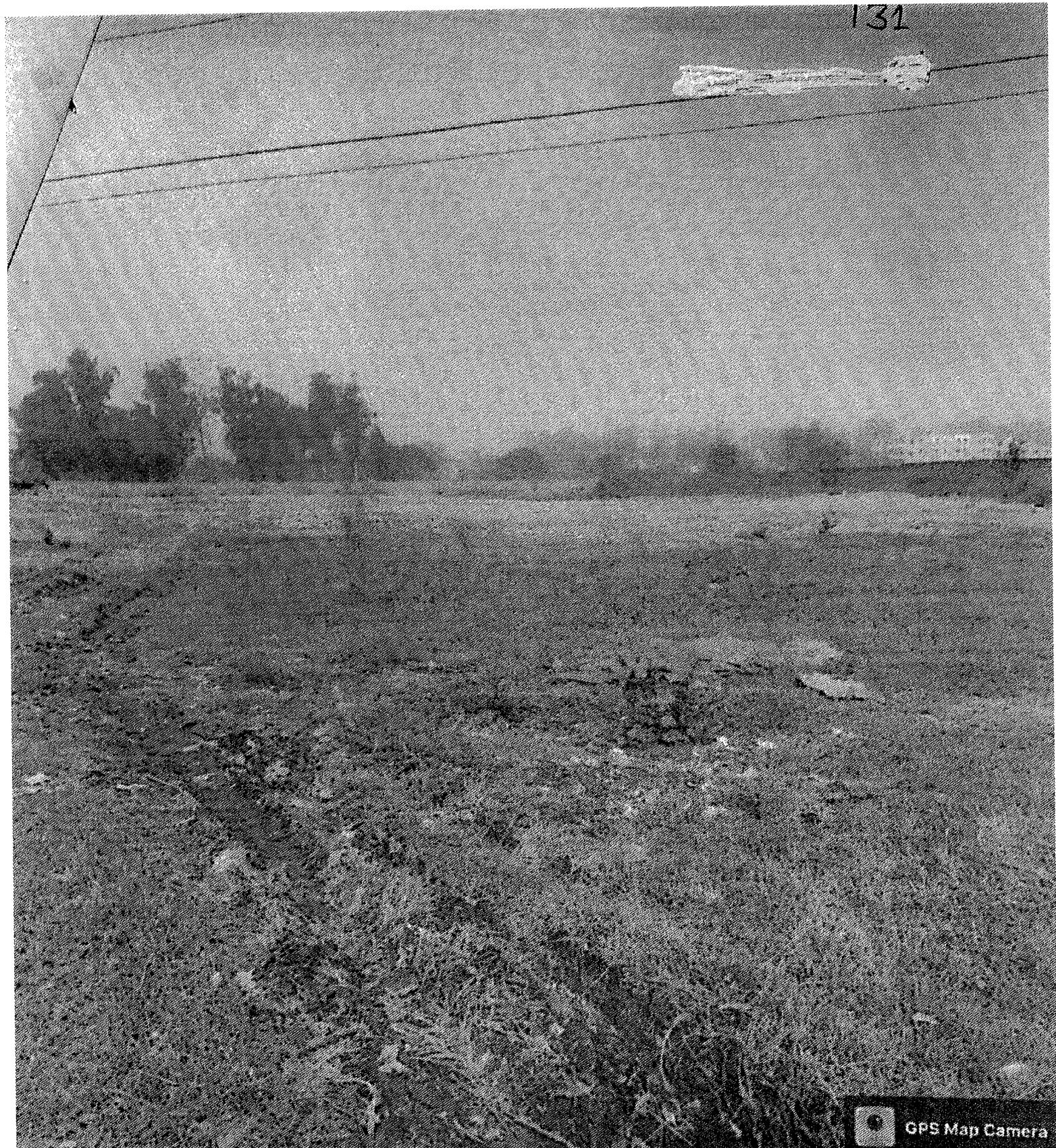
This is to intimate you that we have completed the work as per work order and disposed of RDF, Compost/Soil enrich C & D waste and inert in a scientific manner as per the Norms SWM rules 2016 and the dumpsite has been cleaned in every manner.

Regards

For People's Association for Total Help & Youth Applause (PATHEYA)



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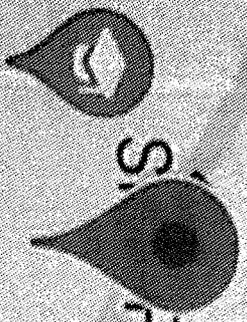
GPS Map Camera

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Google

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 575J+7P9, Ghughera, Haryana 121102,
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 Long 77.282358°
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133



Public s

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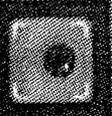
Ghughera, Haryana, India

SH28, Ghughera, Haryana 121102, India

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Long 77.299235°

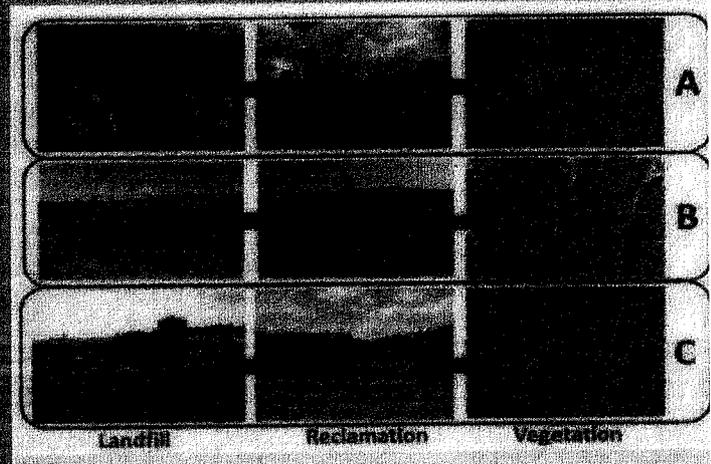
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GPS Map Camera

TERMS OF REFERENCE FOR AWARD OF TENDERS FOR ENVIRONMENTAL IMPACT ASSESSMENT (EIA)

For the management of solid waste
Management (Solid/Sanitary Landfill) at
Mehrauli, New Delhi



PATHEYA

RZH-15/9 Gurudwara Road,

Enclave Dabri Palam Road, New Delhi-110045

STRUCTURE OF EIA CONSULTANT

Name of Consultant	Amaltas Enviro Industrial Consultants LLP
Office address	2925- Basement, Sector -46 Gurugram 122003
Sectoral accreditation	<p>Accredited for</p> <ul style="list-style-type: none"> ❖ Mining of minerals ❖ Synthetic Organic Chemicals Industry ❖ Bio Medical Waste Treatment Facilities ❖ Highways ❖ Common Municipal Solid Waste Management Facility (CMSWMF) ❖ Building and Large Construction projects ❖ Townships and Area Development projects.

Quality Council of India
National Accreditation Board for
Education & Training

Certificate of Accreditation

Amaltas Enviro Industrial Consultants LLP
2925 - Basement, Sector -46, Gurugram, Haryana-122003

Accredited in Category - A1 organization under the ISO 9001 Scheme for Accreditation of EIA Consultant Organizations, Version 3 for assessing ISO 9001, against the following sectors:

Sl. No.	Sector/Category	Sector/Category		Con.
		MINOR	MAJOR	
1.	Mining of minerals, non-ferrous only	1	1 (20)	A
2.	Synthetic organic Chemicals Industry	21	7 (8)	A
3.	Bio medical waste treatment facilities	222	7 (8)	B
4.	Highways	34	7 (8)	B
5.	Common Municipal Solid Waste Management Facility (CMSWMF)	37	7 (8)	B
6.	Building and construction projects	38	8 (8)	B
7.	Townships and Area Development projects	39	8 (8)	B

Name: Ministry of Skill Development and Entrepreneurship, Government of India, New Delhi. Issued in pursuance of the Act No. 2019 and Supplementary Assessment criteria dated April 22, 2019 and August 29, 2020 posted on ISO 9001 website.

The Accreditation shall remain in force till 31st December 2025, on the date and conditions mentioned in ISO 9001 website for Accreditation Award no. ISO/9001/2015/IND/2020/0016 issued August 28, 2020. The accreditation needs to be renewed before the expiry date by Amaltas Enviro Industrial Consultants LLP, Gurugram following the process of renewal.

By Director, NABET
Date: June 14, 2021

Certificate No.
NABET/504/2021/AA-9241 (964/03)

Valid till
30.11.2025

For the updated list of Accredited EIA Consultant Organizations with approved sector please refer to OCI website.

JUSTIFICATION OF THE PROJECT

As per the EIA notification dated 14th September, 2006, as amended till date, the proposed project falls under the Project / Activity: 7 (i)- Common Municipal Solid Waste Management Facility (CMSWMF) under Category B".

To manage the existing waste Municipal authority are taking immediate actions of composting, MRF and Landfill.

Sanitary Landfill sites attract the provision of EIA notification 2006. Under the SWM Rules, 2016, provisions have been made to manage old dumps of MSW.

Recently, Hon'ble NGT alarmed that due to incremental growth of Municipal Solid Waste (MSW), these MSW dumps are converting into virtual mountains. Hon'ble NGT further directed that every city/town should adhere to clause 'J' of Schedule-I of SWM Rules, 2016. Finally, Hon'ble NGT directed CPCB to propose Standard Operating Processing (SOP) for Implementation of Bio-mining and Bio-remediation of legacy solid waste.

As per the NGT orders (attached), it is clearly mentioned on Page No. 2" legacy waste is causing huge damage to environment , so NGT said in their orders to facilitate each and every municipality to arrange a concrete and appropriate management of legacy remediations" NGT mentioned clearly to made best efforts to complete the work of bioremediation of legacy waste upto the date fixed by this Hon'ble NGT i.e. 07.04.2021.

All the Haryana govt. orders after the issuance of NGT orders to comply with the orders is attached as Appendix-I.

NEED OF THE PROJECT

“Bio-Mining” It refers to the excavation of old dumped waste and make windrow of legacy waste thereafter stabilization of the waste through bio-remediation i.e. exposure of all the waste to air along with use of composting bio-cultures, i.e. screening of the stabilized waste to recover all valuable resources (like organic fines, bricks, stones, plastics, metals, clothes, rags etc.) followed by its sustainable management through recycling, co-processing, road making etc.

The site is located at Meghpur village, Palwal, Haryana.

The height of the Meghpur village Dumpsite is 1.25 meters, depth is 4.57 meters and total area is about 37,176 sq. m (9.1 Acre).

This land is owned by Municipal Council Palwal.

About 18,900 MT municipal solid waste has already been deposited at the site.

At present, the site receives an estimated of 100 Tons of Municipal Solid Waste (“MSW”) per day.

The Authority/MC Palwal proposes to excavate the compacted MSW by using suitable mechanical sieving, separating machines or other equipments.

The work envisages economically viable and environmentally sustainable method for Remediation and Reclamation of Palwal site in accordance with the applicable law of SWM 2016.

WASTE GENERATION DETAILS

Description	Waste Generation approx.	Unit
Residential	72.10	TPD
mandis (sabji, fruit and anaj).	9.40	TPD
Commercial	10.50	TPD
Religious Place	2	TPD
Street sweeping	6	TPD
Total Waste Generation	100	TPD

SITE SELECTION CRITERIA AS PER SWM RULES 2016

SITE SLECTION AS PER SWM RULES 2016

As this is already an existing dump site so no alternative sites were examined and as per the CPCB guidelines of Disposal of Legacy waste (Feb. 2019) and SWM rules 2016, the existing dump site is fulfilling all the site selection criteria. The details of site selection criteria is given below:-

S.No.	Criteria	Criteria distance	Available distance from proposed SLF site
1	Distance from nearest River	100 meter	Yamuna River – 17.96 Km in East direction
2	Distance from Nearest Pond	200 meter	0.87 Km in WNW direction
3	Distance from nearest Highway	200 meter	SH-22A: 2.23 Km in East direction NH-2 (Delhi-Kolkata Highway): 2.74 Km in ENE direction
4	Distance from nearest habitation	200 meter	Kakrali Village – 1.05 Km in WNW direction
5	Distance from nearest Public Parks	200 meter	Huda Park – 1.81 Km in ENE direction
6	Distance from nearest Water supply wells	200 meter	-
7	Distance from nearest Airports/Airbase	20 km	IGI Airport – 46.13 Km in NNW direction

PROCESS DESCRIPTION

- ✧ The activities planned in the proposed project include collection, transportation, segregation, treatment and disposal of municipal solid waste in compliance to the Solid Waste Management Rules 2016.
- ✧ The pre-processing and post-processing rejects/ inerts shall be handled as per Solid Waste Management Rules, 2016 amended time to time.
- ✧ The disposal of processing rejects & inerts shall be limited to a maximum of 10 % of total waste quantity.
- ✧ In this case, the landfilling area of 0.49 acre for segregated wastes and residues is earmarked by Municipal Council Palwal, which shall be a part of the project site.
- ✧ The closure of the site shall be according to SWM Rules, 2016 before completion and exit from the project.
- ✧ There should be inspection of subsidence, cracks and fissures in the top cover to ensure the prompt repair.
- ✧ Vegetation should be planted in the top cover and adequate provision for irrigating the plant should be made.
- ✧ The final cap of the landfill should consist of at least 5 layers, i.e, gas drainage layer, geomembrane drainage layer, clay layer and re-vegetation layer.
- ✧ In order to prevent environmental impacts of the activities as per the Solid Waste Management Rules, 2016 adopt guidelines for development of landfill as per Schedule-I of the said Rules.

SANITARY LANDFILL PROJECT DETAILS

SALIENT FEATURES

S. No.	Particulars	Details
1.	Land Area	9.1 Acres
2.	Estimated Project Duration	2021 (As per NGT Orders)
3.	Power Requirement	Operation Phase : 50 KW - <u>DHBVN</u>
4.	Water Requirement	19 KLD
5.	Total Waste Generation	100 Tons/day
6.	Total Project Cost	1.26 Cr

PROCESSING EQUIPMENT'S FOR PROCESSING OF LEGACY WASTE

A. Screening

- **Trommel**
- **Vibrating Screen**
- **Disc/ Star**

B. Handling Equipment

- **Loader (Front Load)**
- **Conveyers**
- **Fork Lifts**

AREA BREAK-UP DETAILS

S.No.	Description	Area sq. m.	Area (Acre)
1	plant area (Machinery area)	500	0.12
2	office building	100	0.02
3	common toilets	100	0.02
4	internal approach road	800	0.19
5	Horticulture	11,153	2.7
6	SLF	2,000	0.49
7	guard room/wb room	30	0.007
8	vehicle parking	150	0.03
9	windrow area	18,000	4.4
10	storage area	4,333	1.07
	Total Area	37,176.86	9.1

Treatment Process

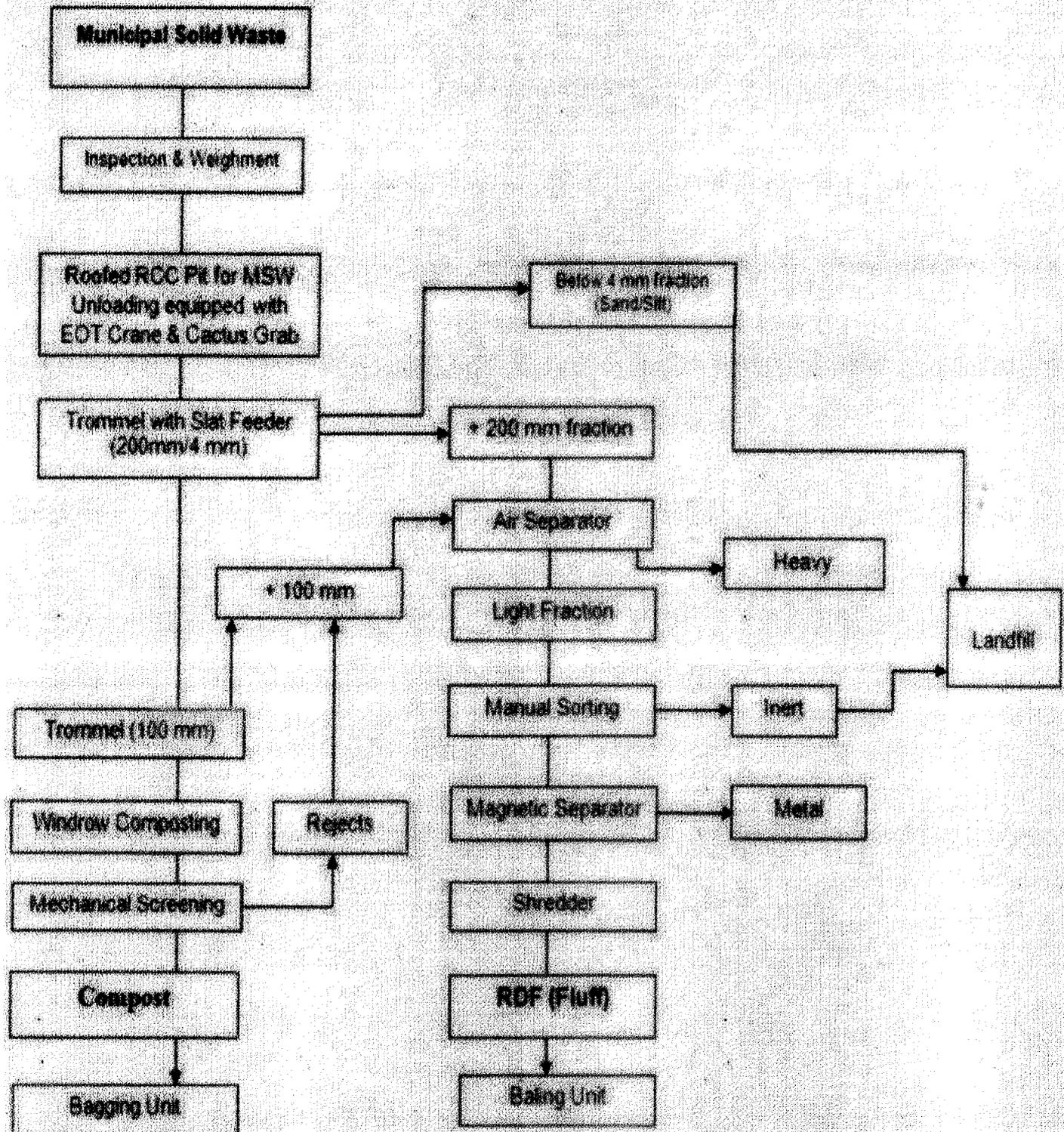
- 1. Local Body (LB) shall make a time bound plan to execute the bio-mining process.**
- 2. Volume of waste to be determined through contour survey (Total Station Survey) and site measurements.**
- 3. Initial Contour level survey of the site has been done and Final Contour level survey of the shall be done at the completion of work.**
- 4. Initial baseline survey has been done (report attached).**
- 5. Sprinkle the newly exposed surfaces with a composting bio culture solution.**
- 6. Usually the top layer has several materials in the active biological state. This layer shall be stabilised through composting bio-cultures, as well as herbal/biological sanitizers if found necessary for odour control.**
- 7. Waste pickers or labour shall be manually pick out bulky waste.**

Treatment Process

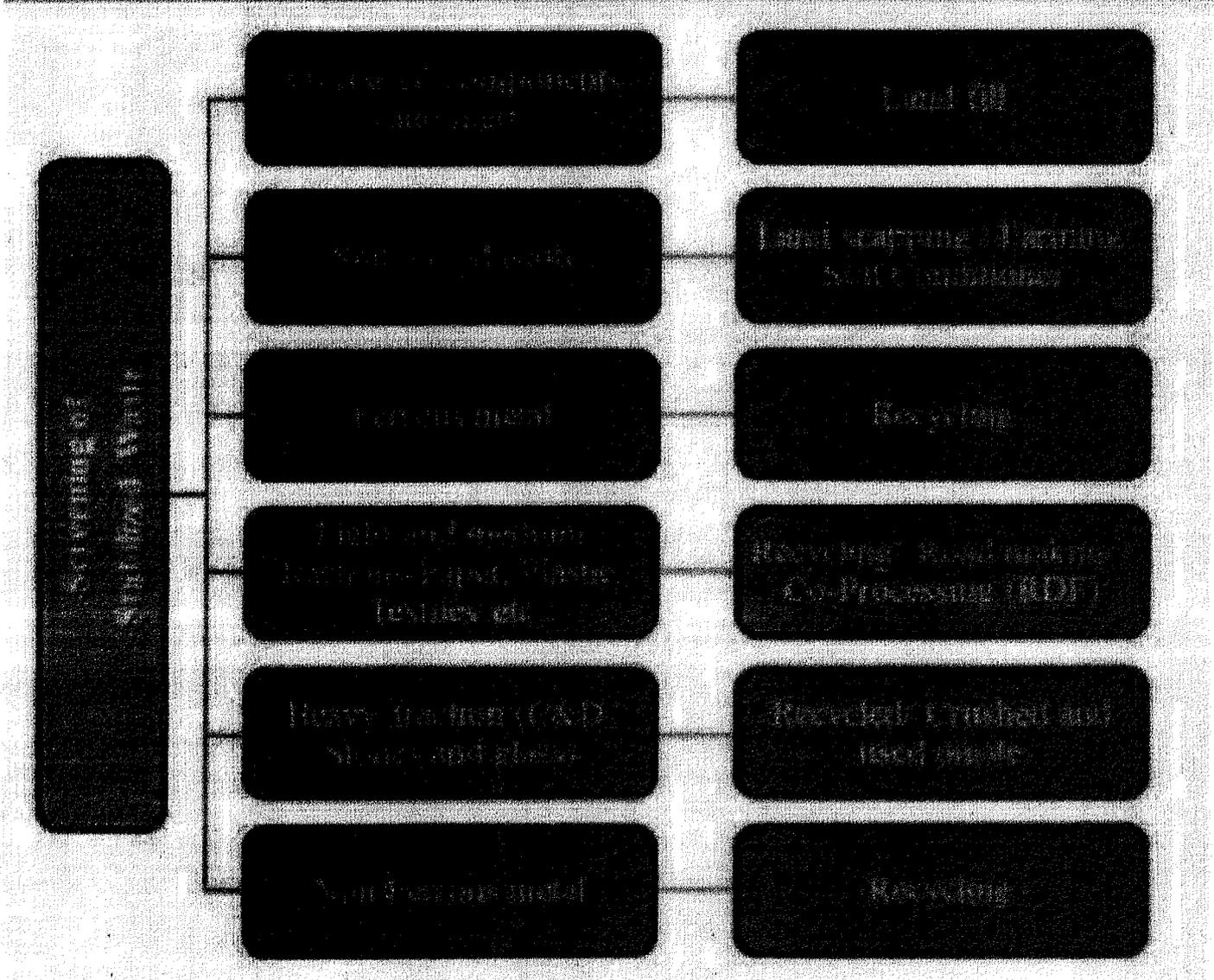
3. Local turning of these windrow heaps once a week shall be done until no more volume reduction is observed in the heaps and no more heat is generated.
4. Trommels and/or Horizontal Screens or other types of screens for the purpose of screening shall be used.
10. The recyclables recovered from the bio-mining process shall be sent for recycling as per the quality of the material.
11. Non-Recyclable plastic material shall be sent for road making or to RDF units or cement plants.
12. The recovered earthy fines shall preferably be used for landscaping or gardening or road medians within the Local Body or the site.
13. The recyclables like plastic, glass, metals, rags and cloth recovered from the waste during screening shall be sorted out and preferably cleaned before sending to recycling industries or as RDF.
14. The heavy fractions may be sand and gravel usable for road shoulders or for plinth filling.
15. There may be some (maximum 10% of total) left over waste including lumps of heterogeneous nature. The waste may be soaked with leachate or hard and difficult to disintegrate. This waste shall be sent to scientific landfill for disposal (near zero residues).

Process Flow Chart

Overall Process Flow:



Schematic representation of screen components and its sustainable disposable

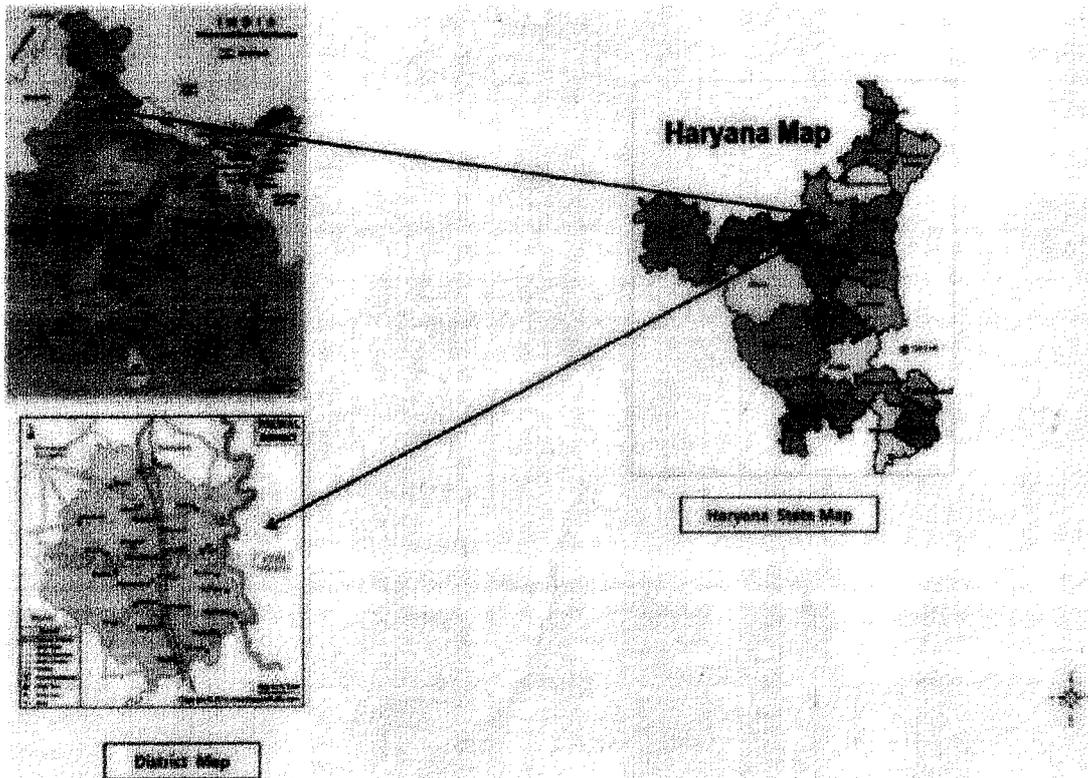


PROCESS MANAGEMENT

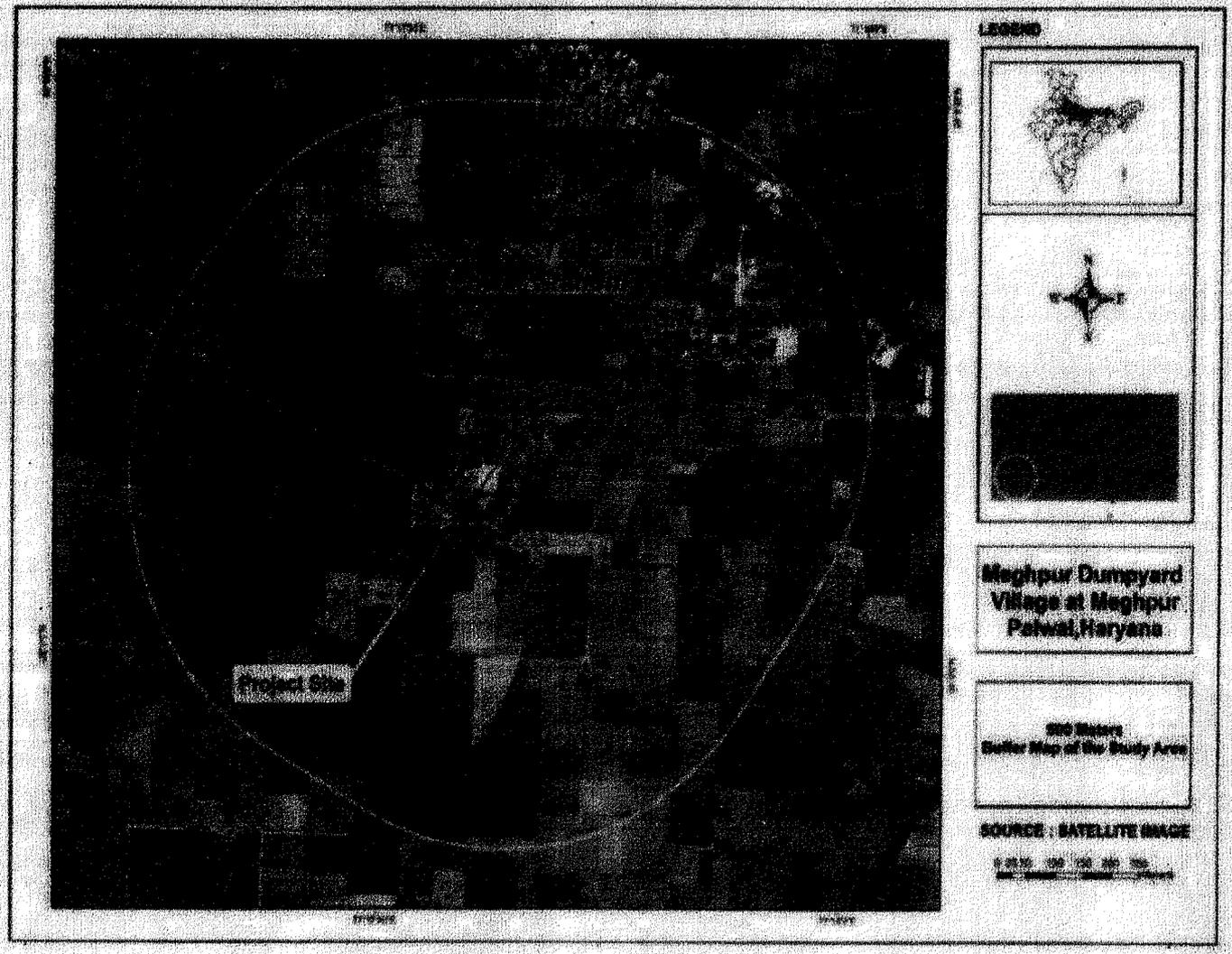
1. **Space Management-** Try to work downward from the top surface, ensure leaving a stable wall of waste with a safe slope of 25 - 30 degrees while you work.
2. **Leachate Management:** Channels must be created to lead the oozing leachate rivulets to a lined depression or pond for treatment or for leachate recirculation onto wind-rows as a type of bio culture.
3. **Fire Control and Safety :** A bag of textile discards or plastic waste or a ball of oily rags. Earthmover drivers must learn to dig in and pluck out these burning balls of fire. Wet soil shall be kept handy to immediately plug the excavated hole.
4. **Use of Recovered Space :** Ensure of no new habitation for up to 500 meters, put up a signboard indicating that use to ensure public acceptance of the biomining operations, Cleared dumps shall not be permitted for habitation for at least 15 years (SWM Rules Schedule I, H (2)). reuse for SWM, open stadia, sports grounds, parks and gardens parking lots, container yards.
5. **Engineered Landfill and Capping:** The top and bottom liners shall be in accordance with the minimum requirements stated in the SWM rules 2016, Closure of scientifically engineered landfills with bottom and side liners, lines as well as drainage layers and leachate and gas collection pipes shall be installed, capping shall be done to keep out rain from the landfill, Landfill gas captured through pipes shall be flared.

BASELINE STUDY

LOCATION OF THE PROJECT



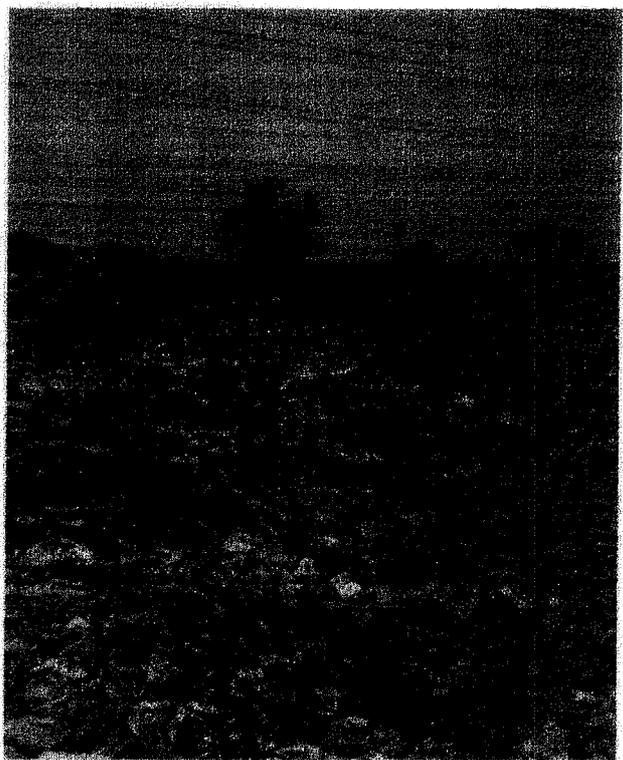
MAP SHOWING THE PROJECT SITE



GEOGRAPHICAL COORDINATES

Pillar No.	Latitude	Longitude
1	28° 9'13.34"N	77°17'35.89"E
2	28° 9'13.31"N	77°17'43.10"E
3	28° 9'6.19"N	77°17'38.07"E
4	28° 9'9.18"N	77°17'31.83"E
5	28° 9'10.08"N	77°17'31.80"E
6	28° 9'10.06"N	77°17'33.26"E
7	28° 9'11.69"N	77°17'33.28"E
8	28° 9'11.70"N	77°17'34.71"E
9	28° 9'11.55"N	77°17'34.78"E
10	28° 9'11.51"N	77°17'35.84"E

SITE PHOTOGRAPHS



BASELINE STUDY - ENVIRONMENTAL BASELINE DATA

Recently monitored/measured data for the April- June 2021) shall be used for the EI/ Report.

As a part of the Environmental Monitoring, the Meteorology & Ambient Air Quality Noise, Water and Soil monitoring shall be carried.

Air Environment

Noise Environment

Water Environment

Soil Environment

Socio-Economic Environment

ENVIRONMENTAL MANAGEMENT PLAN

- 
- ✓ **Water shall be applied using water trucks, hand held sprays and automatic sprinkle systems.**
 - ✓ **Limited vehicular movement will be permitted on disturbed soils.**
 - ✓ **Vehicle speeds on unpaved roads will be restricted.**
 - ✓ **Thick green belt will be provided along the internal roads and plant boundary which will limit the spread of dust and odour;**
 - ✓ **Post closure monitoring of ambient air quality at site should be undertaken as per the requirements of MSW Rules, 2016.**

WATER EMP

- ✓ Domestic sewage generated in construction phase will be disposed off to septic tank followed by soak pit.
- ✓ Quality of groundwater shall be monitored and analyzed against IS:10500 standards for drinking water prior to use.
- ✓ 1,000 L or 1 KLD leachate will be generated in the operation phase.
- ✓ Leachate from the waste tipping areas will be collected separately and conveyed via leachate collection drain.
- ✓ Leachate will be treated via evaporation pond.
- ✓ Awareness on optimal water consumption will be provided to the labourers.
- ✓ Adequate drainage facilities shall be recommended for landfill area.

NOISE EMP

- ✓ **Acoustic enclosures, rubber paddings and linings will be provided for all noise producing equipment's such as trommels, DG sets etc.**
- ✓ **Proper plantation will be done in barrier of project site.**
- ✓ **Proper maintenance of machineries such as diesel and exhausts silencers, lubrication of conveyer trolleys, etc.**
- ✓ **Working hours of the workers employed in high noise areas will be rotated;**
- ✓ **Earplugs/muffs, or other hearing protective wear will be provided to those working very close to the noise generating machinery;**

SOILS

- ✓ Design parameters for facility already include impermeable concrete windrow pad drainage network, leachate collection and treatment system.
- ✓ Ensure that the surface runoff from paved areas are collected in storm water drains and does not flow to landscaped areas;
- ✓ It is recommended that the closed landfill should have provisions for HDPE Liner beneath it to check leachate percolation into soil and ground water.

ENVIRONMENTAL & ECONOMIC BENEFITS

❖ Better Living Conditions

- ✓ No open dumping.
- ✓ Reduce the reduce the chances of air, water & soil contamination.
- ✓ Reduce Emission Odour.
- ✓ improve the living standard of society & will provide safe & hygienic surroundings.

❖ Direct & indirect employment opportunities

- ✓ Development of project will provide employment opportunity to local skilled, unskilled & semiskilled people during both construction & operation phase.
- ✓ Indirect employment may also generate during construction phase of project.

EIA BUDGET

S. No.	Particulars	Capital cost in lacs	Budget in lacs (per Year)
1	Environmental Pollution control (Air, water, Soil, Noise etc.)	10.0	0.50
2	Environment Monitoring	-	1.5
3	Occupation	2.0	0.50
4	Green Belt	7.0	1.0
Total		19.0	3.5

ANNUAL BUDGET FOR ACTIVITIES

S. No.	Activity	Capital cost in lacs/Year
1.	Drinking water supply sanitation	0.252
2.	Plantation in community areas	0.504
3.	Rashan distribution	1.008
4.	Sanitisation, Covid awareness	0.504
5.	Health checkup	0.252
	Total	2.52

**PROPOSED TERMS OF
REFERENCE FOR SANITARY
LANDFILL**

RECOMMENDATIONS FOR APPROVAL

1. The project should be designed based on the population projections as by Master Plan.
2. Submit a 10 km. radius map (on survey of India toposheet) showing co-ordinates of project site national highway, state highway, district road/approach road, river, canal, natural drainage protected areas, under Wild Life (Protection) Act, archaeological site, natural lake, flood area human settlements (with population), industries, high tension electric line, prominent wind direction (summer and winter), effluent drain, if any and ponds etc. should be presented and impacts assessed on the same.
3. Examine and submit details of alternative technologies viz. RDF shall also be evolved.
4. Examine and submit details of storm water/ leachate collection from the composted area.
5. Examine and submit details of monitoring of water quality around the landfill site. Water analysis shall also include for nitrate and phosphate.

PROPOSED TOR FOR APPROVAL

5. **Examine and submit details of the odour control measures.**
7. **Examine and submit details of impact on water bodies/rivers/ ponds and mitigative measures during rainy season.**
8. **Submit the criteria for assessing waste generation. Any segregation of hazardous and bio-medical wastes.**
9. **Submit a copy of the layout plan of project site showing solid waste storage, green belt (width & length, 30% of the project area), all roads, prominent wind direction processing plant & buildings etc. should be provided.**
10. **Submit a copy of the land use certificate from the competent authority.**
11. **NOC from local or nearest airport within 20 km and any flight funnel restrictions.**

PROPOSED TOR FOR APPROVAL

- 2. Submit a copy of the status of ambient air quality and surface and ground water quality soil type, cropping pattern, land use pattern, population, socio-economic status anticipated air and water pollution.**
- 3. Submit a copy of the topography of the area indicating whether the site requires any filling, if so, the details of filling, quantity of fill material required, its source and transportation, etc.**
- 4. Examine and submit the details of impact on the drainage and nearby habitats/settlements (surroundings).**
- 5. Examine and submit the details of surface hydrology and water regime and impact on the same.**
- 6. Examine and submit the details of one complete season AAQ data (except monsoon with the dates of monitoring, impact of the project on the AAQ of the area (including H₂S, CH₄).**

PROPOSED TOR FOR APPROVAL

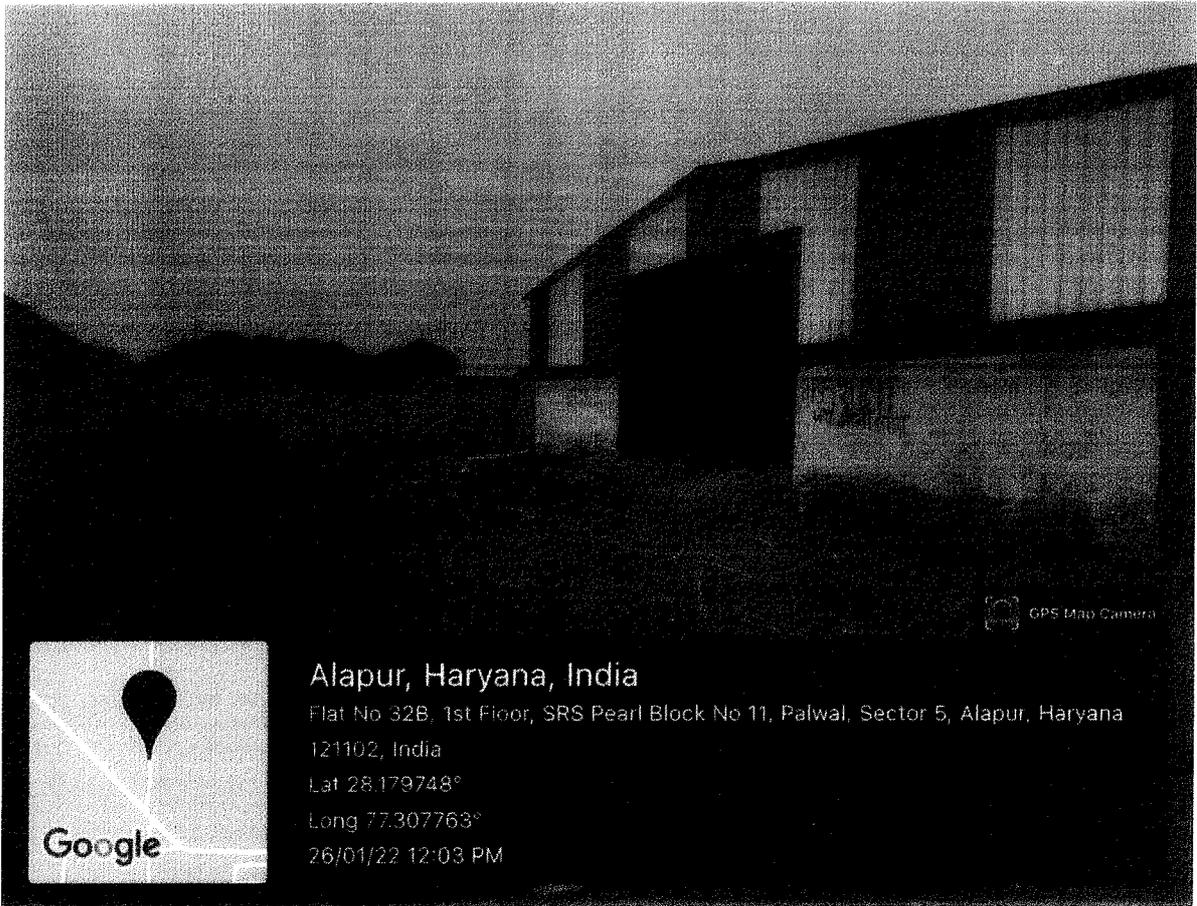
- 17. Submit a copy of detailed plan of waste management.**
- 18. Submit the details of sanitary land fill site impermeability and whether it would be lined if so details thereof.**
- 19. Examine and submit the details of impact on environmental sensitive areas.**
- 20. Examine and submit the details of rehabilitation/compensation package for the project affected people, if any.**
- 21. Submit Environmental Management Plan and Environmental Monitoring Plan with cost and parameters.**
- 22. Public hearing to be conducted for the project in accordance with provisions of Environmental Impact Assessment Notification, 2006 and the issues raised by the public should be addressed in the Environmental Management Plan. The Public Hearing should be conducted based on the ToR letter issued by the Ministry and not on the basis of Minutes of the Meeting available on the web-site.**

PROPOSED TOR FOR APPROVAL

- 23. A detailed draft EIA/EMP report should be prepared in accordance with the above additional TOR and should be submitted to the Ministry in accordance with the Notification.**
- 24. Details of litigation pending against the project, if any, with direction /order passed by any Court of Law against the Project should be given.**
- 25. The cost of the Project (capital cost and recurring cost) as well as the cost towards implementation of EMP should be clearly spelt out.**
- 26. Any further clarification on carrying out the above studies including anticipated impacts due to the project and mitigative measure, project proponent can refer to the model ToR available on Ministry website "<http://moef.nic.in/Manual/Common Municipal Solid Wastes>".**

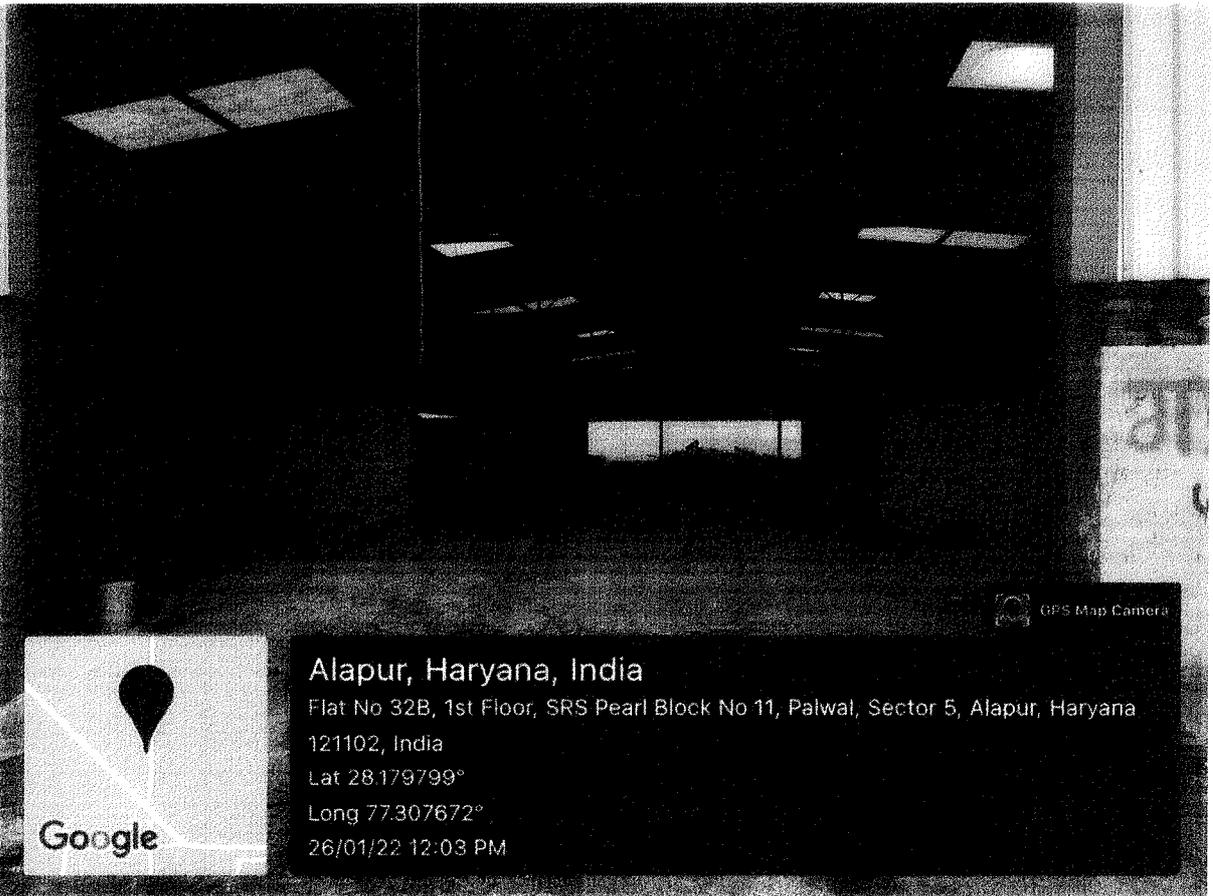
Thank
you

स्वच्छ भारत
एक कदम स्वच्छता की ओर



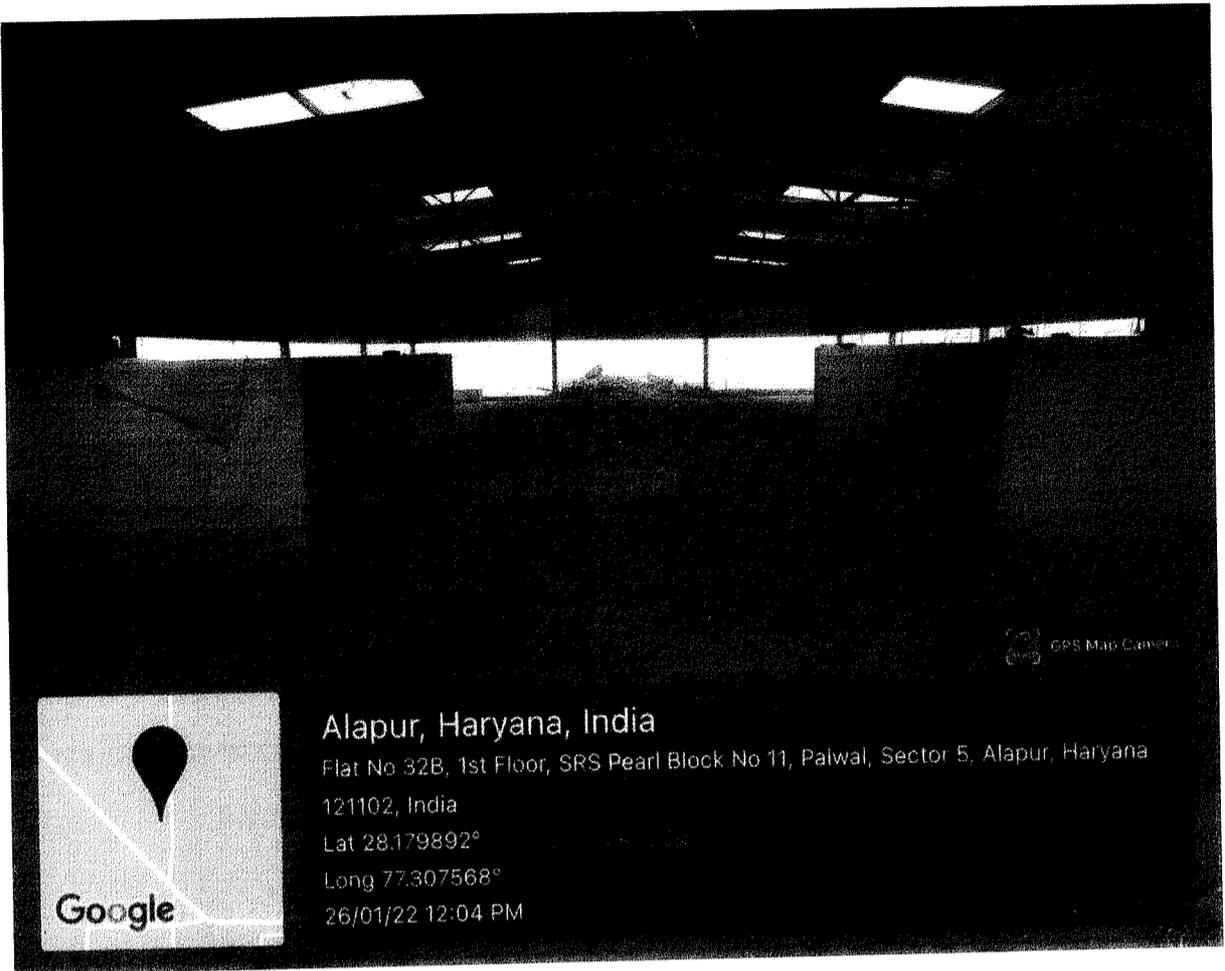
Alapur, Haryana, India

Flat No 32B, 1st Floor, SRS Pearl Block No 11, Palwal, Sector 5, Alapur, Haryana
121102, India
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Long 77.307763°
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Alapur, Haryana, India

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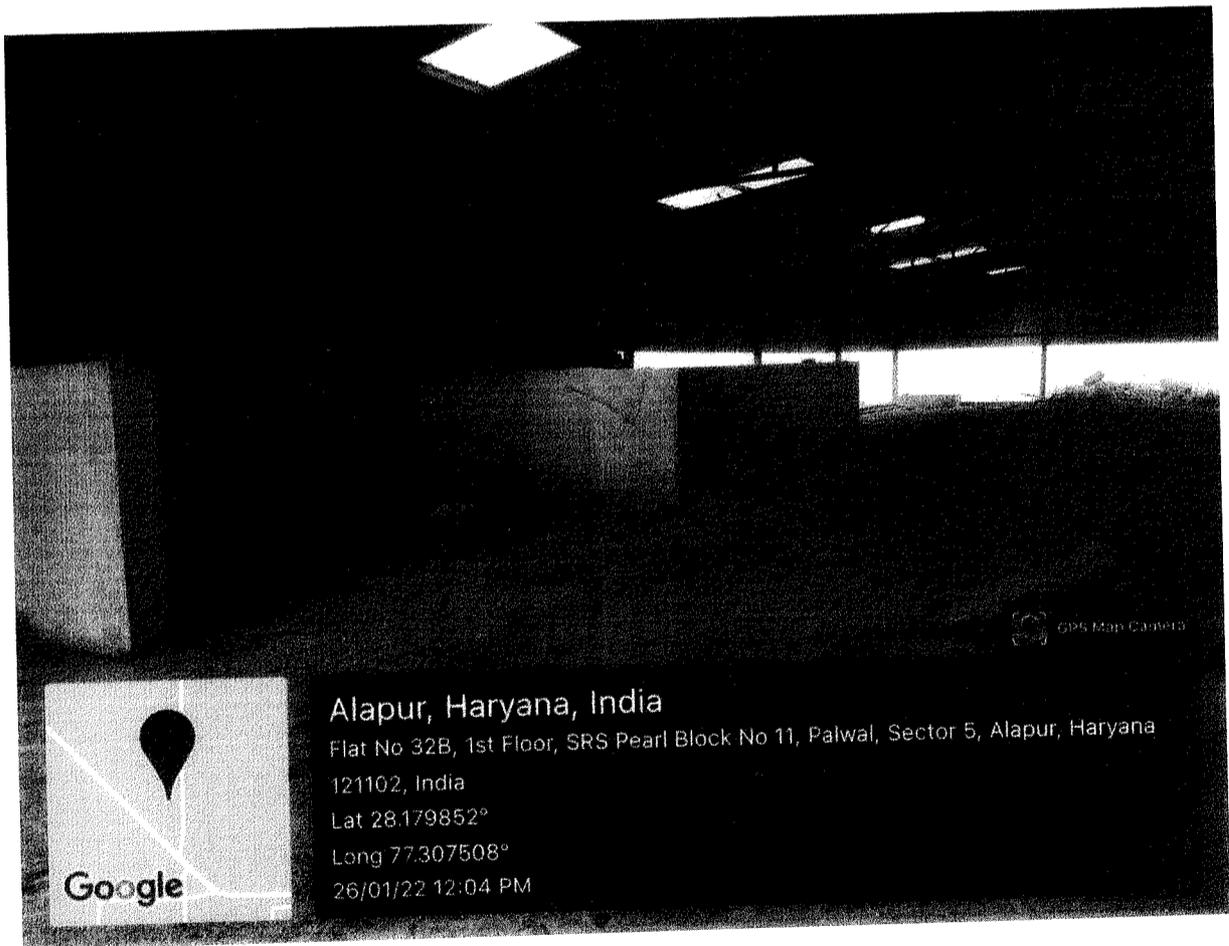


GPS Map Camera



Alapur, Haryana, India

Flat No 32B, 1st Floor, SRS Pearl Block No 11, Palwal, Sector 5, Alapur, Haryana
 121102, India
 Lat 28.179892°
 Long 77.307568°
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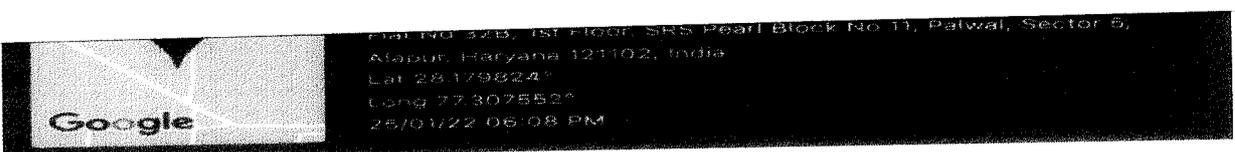


GPS Map Camera



Alapur, Haryana, India

Flat No 32B, 1st Floor, SRS Pearl Block No 11, Palwal, Sector 5, Alapur, Haryana
 121102, India
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 Long 77.307508°
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Google

Flat No 32B, 1st Floor, SRS Pearl Block No 11, Palwal, Sector 5,
 Alapur, Haryana 121102, India
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 Long 77.307552°
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GARBAGE COMPONENTS DETAILS

CLASSIC MANPOWER & CONSTRUCTION SERVICES

Plot No.35 Sector-20A Faridabad

S.NO.	Month	TOTAL GARBAGE	SOIL (9%)	INNERT (10%)	WET WASTE (41%)	RDF (33%)	PLASTIC (2.5%)	GATTA (3%)	METAL (0.5%)	KANCH (1%)	COMPOST 20 % OF WET WASTE
1	Mar-22	4035.78	363.22	403.58	1654.67	1331.81	100.89	121.07	20.18	40.36	330.9339
2	Apr-22	4057.87	365.21	405.79	1663.73	1339.10	101.45	121.74	20.29	40.58	332.7453
3	May-22	4236.6	381.29	423.66	1737.01	1398.08	105.92	127.10	21.18	42.37	347.401
	TOTAL	12330.25	1109.72	1233.03	5055.40	4068.98	308.26	369.91	61.65	123.30	1011.0

Detail of RDF			
SR No	Name of Agency	Month	Weight in MT
1	Rekart	Apr-22	1140
2	Soonya Environmental Solution	April & may 2022	980.12
3	Rekart	May-22	1220
4	Swachh sustable Solution	May-22	34.05
5	Rapidue	May-22	640.1
		Total	4014.27

A-21

DATE	RABIYA	WEIGHT IN TONS
31-Mar-22	RABIYA	20.1
30-Apr-22	RABIYA	20.2
TOTAL		40.3

DATE	KANCH	WEIGHT IN TONS
15-Mar-22	APSANA	20
31-Mar-22	APSANA	20.3
14-Apr-22	APSANA	20
30-Apr-22	APSANA	20.1
TOTAL		80.4

DATE	GATTA	WEIGHT IN TONS
7-Mar-22	RABIYA	26
15-Mar-22	RABIYA	24.1
21-Mar-22	RABIYA	25
26-Mar-22	RABIYA	25
31-Mar-22	RABIYA	21
10-Apr-22	RABIYA	30
15-Apr-22	RABIYA	25
21-Apr-22	RABIYA	25
25-Apr-22	RABIYA	20
30-Apr-22	RABIYA	21.1
TOTAL		242.2

DATE	PLASTIC	WEIGHT IN TONS
11-Mar-22	APSANA	26
20-Mar-22	APSANA	24.1
26-Mar-22	APSANA	20
31-Mar-22	APSANA	30
7-Apr-22	APSANA	25
30-Apr-22	APSANA	25
TOTAL		150.1

Detail of Compost

SR No	Name of Agency	Month	Weight in MT
1	Rakesh Farmer	April & may 2022	315
2	Sanjay Farmer	April & may 2022	322
3	Satish Farmer	Jun-22	140
4	Narender Farmer	Jun-22	165
		Total	942

Rekart

RDF DETAIL

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

Date: 09-06-2022

To,
THE EXECUTIVE OFFICER
Municipal Council, Palwal, Haryana

Sub: - Collection Certificate for Plastic Waste

Dear Sir,

This is to certify that Rekart Innovations Pvt. Ltd. has Collected Plastic Waste 1220 MT in May-2022 from Municipal Council Palwal, Haryana and dispose of this material has been channelized to Co-processing partner JBM Environment Management Private Limited, Sonapat.

For REKART INNOVATIONS Private Limited

For Rekart Innovations Pvt. Ltd


Authorized Signatory

REKART INNOVATIONS (P) Ltd.

Corporate Office: 132, Sector-27, Gurugram – 122009

Registered Office: 1K/72, NIT Faridabad, Haryana – 121001

PAN No.- AAHCR3634H | GST No.- 06AAHCR3634H1ZE | CIN No.- U93000HR2015PTC055846 | MSME No.- HR03D0016948



Swachh Sustainable Solutions Pvt Ltd
ReCircle formerly Recycle
403, Juhu Rungla Chs Ltd, Juhu, Mumbai
Jawahar College, Juhu Road, Santacruz West,
Mumbai, Maharashtra 400049

D.C.No.

Send From: Swachh Sustainable Solutions Pvt Ltd, Address : AGHWANPUR, PALWAL HARYANA Pin Code : 121102 GSTIN: 06AWCS0165C-1ZR	Send To: JBM Environment Management Pvt. Ltd Address : Talsur, Muthel Road, Sonpat, Haryana Pin Code : 131027 GSTIN: 06JBM0001201-1Z0
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National e-Governance Portal	
Department	
Regional Office	
Issued by Swachh	

	Swachh Sustainable Solutions Pvt Ltd
--	--------------------------------------

To,
Executive Officer
Municipal Council,
Palwal

Date:08-06-2022

Respected Sir,

We would like to bring to your kind notice that we, Rapidue Technologies Pvt Ltd, have responsibly collected and disposed 6,40,102 Kgs of Non-recyclable plastic / Post-consumer multi layered plastic from the District of Palwal, Haryana in the month of May-2022.

Rapidue Technologies Pvt Ltd on behalf of brand owners/producers to fulfil their extended producer responsibility (EPR) under the Plastic Waste Management Rules 2016, amended 2018. Plastic waste collected by Shoonya for Rapidue Technologies Pvt Ltd may be allocated to the brand owners for meeting their EPR targets under the Rules.

Month	Non-recyclable plastic Quantity (kgs)
May 2022	6,40,102 Kg

Thanks and Regards,

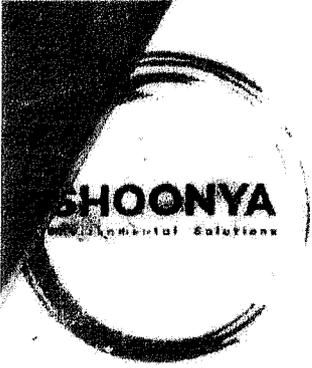


Akash Ratan Gupta
Akash Ratan Gupta

rapidue

Rapidue Technologies Pvt. Ltd.
#401, Janardhan Plaza, Lumbini Enclave,
Gachibowli, Hyderabad, Telangana 500031

CIN: U72300TG2015PTC101913
info@rapidue.com
www.rapidue.com



To,
Executive Officer
Municipal Council
Palwal

Date:08-06-2022

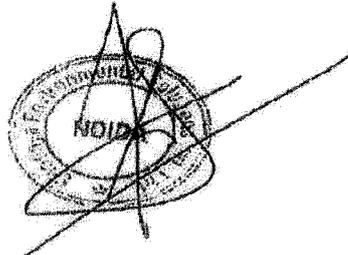
Respected Sir,

We would like to bring to your kind notice that we, M/s Shoonya Environmental Solutions Pvt Ltd has collected 9,80,120 Kgs of waste of Non-recyclable plastic / Post- consumer multi layered plastic on behalf of Circular Sustainability Solutions Private Limited (Karo Sambhav) from the District of Palwal Municipal Council in the month of April & May-2022.

The said quantity has been sent to JBM Environment management Pvt Ltd Sonipat Haryana for safe disposal as per the PWM rule 2018.

We request you to certify the quantities lifted by us. Please find the certificate format attached

Thanks and Regards,
Ishaan Dhingra
Shoonya Environmental Solutions Pvt. Ltd.



Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

Date: 20-05-2022

To,
THE EXECUTIVE OFFICER
Municipal Council, Palwal, Haryana

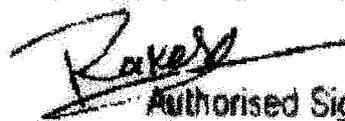
Sub: - Collection Certificate for Plastic Waste

Dear Sir,

This is to certify that Rekart Innovations Pvt. Ltd. has Collected Plastic Waste 1140 MT in April-2022 from Municipal Council Palwal, Haryana and dispose of this material has been channelized to Co-processing partner JBM Environment Management Private Limited, Sonipat.

For REKART INNOVATIONS Private Limited

For Rekart Innovations Pvt. Ltd.


Authorised Signatory

REKART INNOVATIONS (P) Ltd.

Corporate Office: 132, Sector-27, Gurugram – 122009

Registered Office: 1K/72, NIT Faridabad, Haryana – 121001

PAN No.- AAHCR3634H | GST No.- 06AAHCR3634H1ZE | CIN No.- U93000HR2015PTC055846 | MSME No.- HR03D0016948

APSANA ENTERPRISES

Deals In: All Kinds of Gatta, Plastic & Bottle etc.

Karnawas Rewari, Bawal Road, Near Shri Kalaka Ji Petrol Pump, Karnawas (Rewari) Haryana

Ref. No.

Date: 11/3/22

प्रमाणित किया जाता है कि अलास्विक मैन पावर
प्लस अल्लसविकस सार्विक से हमने 26 टन
भिकार अलास्विक प्राप्त किया है।

For Apsara Enterprises

Sa
Proprietor

Ashish

Mob. : 9812593170
7206514371

APSANA ENTERPRISES

Deals In : All Kinds of Gatta, Plastic & Bottle etc.

Karnawas Rewari, Bawal Road, Near Shri Kalaka Ji Petrol Pump, Karnawas (Rewari) Haryana

Ref. No.

Date 15/3/22

प्रमाणित बिजली जाता है जिसे अप्सारासिद्ध में
पॉवर एंड एनर्जी प्रोसेसिंग सर्विस
से हमें १० टन वॉल्यूम प्राप्त बिजली है।

For Apsara Enterprises

Proprietor

Ashish

Mob.: 9812593170
7206514371

APSANA ENTERPRISES

Deals In: All Kinds of Gatta, Plastic & Bottle etc.

Karnawas Rewari, Bawal Road, Near Shri Kalaka Ji Petrol Pump, Karnawas (Rewari) Haryana

f. No.

Date 20/8/22

प्रमाणित किया जाता है कि अलास्त्रिक मैन पॉवर
एंड वॉल्टेज रेगुलेशन सर्विस से हमने 24.1 टन
मिक्स अलास्त्रिक प्राप्त किया है।

For Apsara Enterprises

SA
Proprietor

Mob. : 9812593170
720651437

APSANA ENTERPRISES

Deals In : All Kinds of Gatta, Plastic & Bottle etc.

Karnawas Rewari, Bawal Road, Near Shri Kalaka Ji Petrol Pump, Karnawas (Rewari) Haryana

Ref. No.

Date 26/3/22

प्रमाणित किया जाता है कि क्लॉसिब्ल मैक
पावर रग्गड वॉल्व्स वॉल्व्स सर्विस से
हमने 20 टन मिक्स क्लॉसिब्ल प्राप्त किया है.

For Apsara Enterprises

Sav
Proprietor

Mob. : 9728153731
8607208211

RABIYA ENTERPRISES

Deals In : All Kinds of Gatta, Plastic & Bottle etc.

Karnawas Rewari, Bawal Road, Near Shri Kalaka Ji Petrol Pump, Karnawas (Rewari) Haryana

Ref. No.

Date 7/3/22

प्रमाणित किया जाता है कि अलासिवा मैक पावर
एंड
मिक्स गला प्राप्त किया है

For Rabiya Enterprises

S.R.D
Proprietor

Mob. : 9728153735
8607208210

RABIYA ENTERPRISES

Deals In : All Kinds of Gatta, Plastic & Bottle etc.

Karnawas Rewari, Bawal Road, Near Shri Kalaka Ji Petrol Pump, Karnawas (Rewari) Haryana

Date..15/3/22

Ref. No.

प्रमाणित किया जाता है कि अज्ञात व्यक्ति
 पाँचर २००५ अज्ञात व्यक्ति से
 हमने २५.११ टन मिक्स गट्टा प्राप्त किया है।

For Rabiya Enterprises

S&D
Proprietor

Mob. : 9728153739
8607208210

RABIYA ENTERPRISES

Deals In : All Kinds of Gatta, Plastic & Bottle etc.

Karnawas Rewari, Bawal Road, Near Shri Kalaka Ji Petrol Pump, Karnawas (Rewari) Haryana

Ref. No.

Date. 21/3/22

प्रमाणित किया जाता है कि अलास्को में
पावर रूड कन्सट्रक्शंस सर्विस से
एमें 25 टन मिक्स गत्ता प्राप्त किया है।

For Rabiya Enterprises

S.R.D.
Proprietor

Mob. : 9728153739
8607208210

RABIYA ENTERPRISES

Deals In : All Kinds of Gatta, Plastic & Bottle etc.

Karnawas Rewari, Bawal Road, Near Shri Kalaka Ji Petrol Pump, Karnawas (Rewari) Haryana

f. No.

Date. 24/3/22

प्रमाणित किया जाता है कि अलास्को में
पावर एंड वॉल्टेज सर्विस से
एमें 25 एन मिक्स गत्ता प्राप्त किया है

For Rabiya Enterprises

S.R.
Proprietor

श्री नरेंद्र पुत्र शीशापाल गौड़ तथा गौड़ (फजलपुर) का
 निवासी हैं मैंने MRF सेंटर फिरोजपुर से खाद प्राप्त
 किया जो कि लगभग 55 टन थी मैंने इस खाद का प्रयोग
 अपने खेतों में किया जो कि 9 टन लगभग 3/4 से
 पट्ट था। मैंने यह खाद 10 जून से 20 जून तक
 लिखा

Shish

नरेंद्र

9050248266

श्री राजभ S. राजचण्ड गाँव अथा गाँव पंचायत
 का सीकरी दू मी पिरीपूर गाँव में
 MRF गैन्ट से 50 इन्ची खाद 10 औंस
 से 20 औंस तक पाए। किन्तु। हर इन्ची
 का बजट 3 से 4 टन रहे और 2 से
 3 पत्र 2 वर से के सिमा

Shish

संलग्न
 98128024 13

मैं संजय 37. रामचन्द्र गाँव जहाँ गाँव पलकाल
 को नीकाली हूँ मैं पिपलपुर गाँव में
 MRF गैरकानूनी 14 मई से 20 मई
 तक प्रारंभ किया। 14 मई को लगे 3 से 4
 घंटे और मैं 2 से अपने साथ मैं

Shishi

संजय
 9812802413

मैं सतीश पुत्र वैद्यनाथ निवासी नयागाँव
 (फतवापुर) पलकन का रहने वाला हूँ।
 मैं अपने खेतों के लिए MRF सेंटर
 फिरोजापुर से 40 किलोमीटर राह लिया।
 और अपने खेतों में इस्तेमाल किया
 मैं राह 13 जून से 24 जून तक प्राप्त किया
 मेरी किल्ली का वजन लगभग 3 से 3 1/2 टन
 रहा।

सतीश

9053612131

Abish

प्रमाणित किया जाता है कि मैंने रिकॉर्ड 15/0 मॉड्यूल
 मॉड्यूल पाठ्य रिकॉर्ड डिप्लोमा प्लान का रेंज वाला हूँ। मैं
 MRT Centre सिरोडापुर से 40 साल का हूँ। रिकॉर्ड 12 अप्रैल से
 20 अप्रैल तक प्राप्त किया है। (तक प्राप्त किया) प्रत्येक साल
 का वजन उद्योग 4 से 5 का। जिसका प्रयोग मैंने अपने खेतों
 में किया है।

RK@SUN VNT
 0466 372686

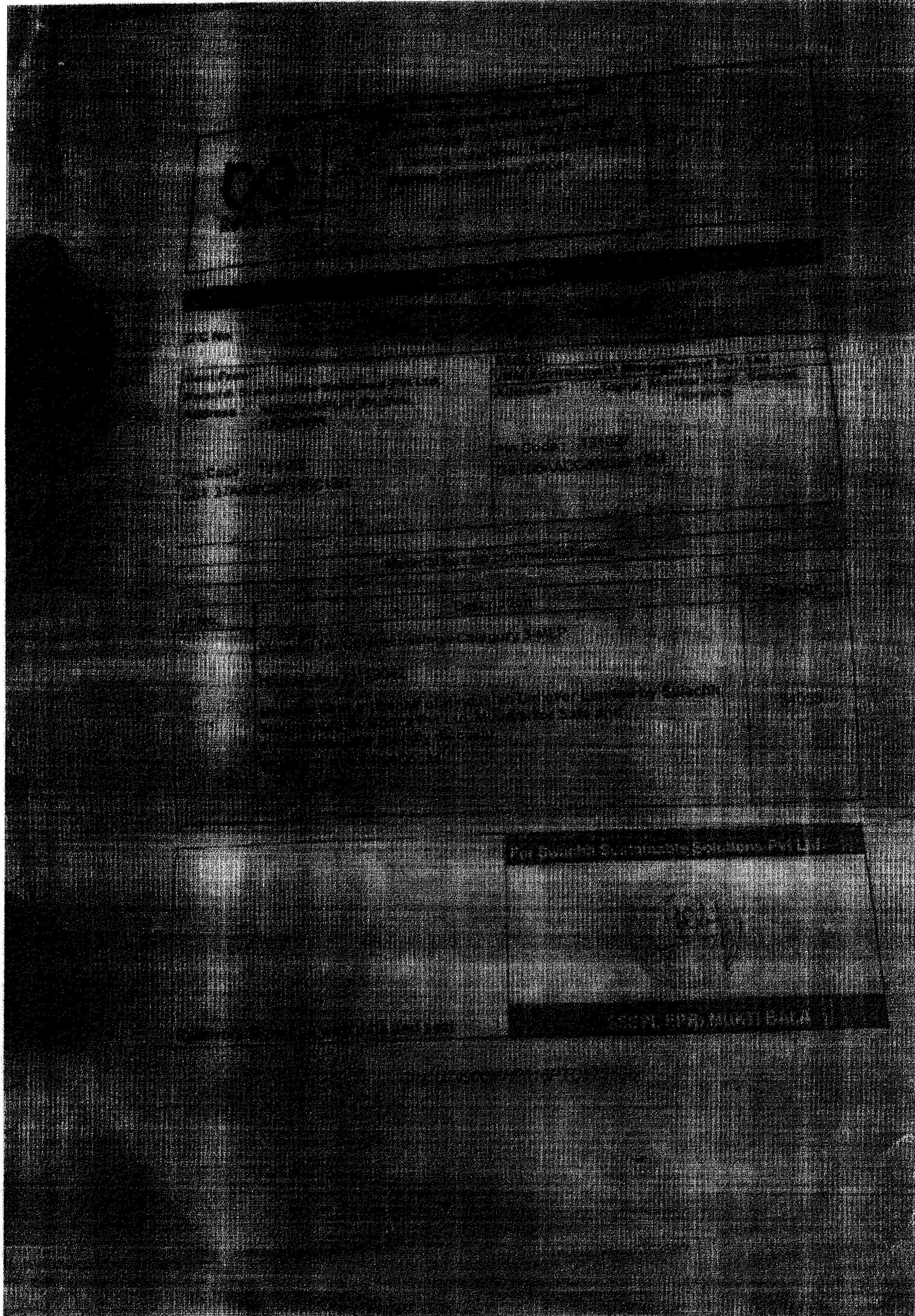
Ashish

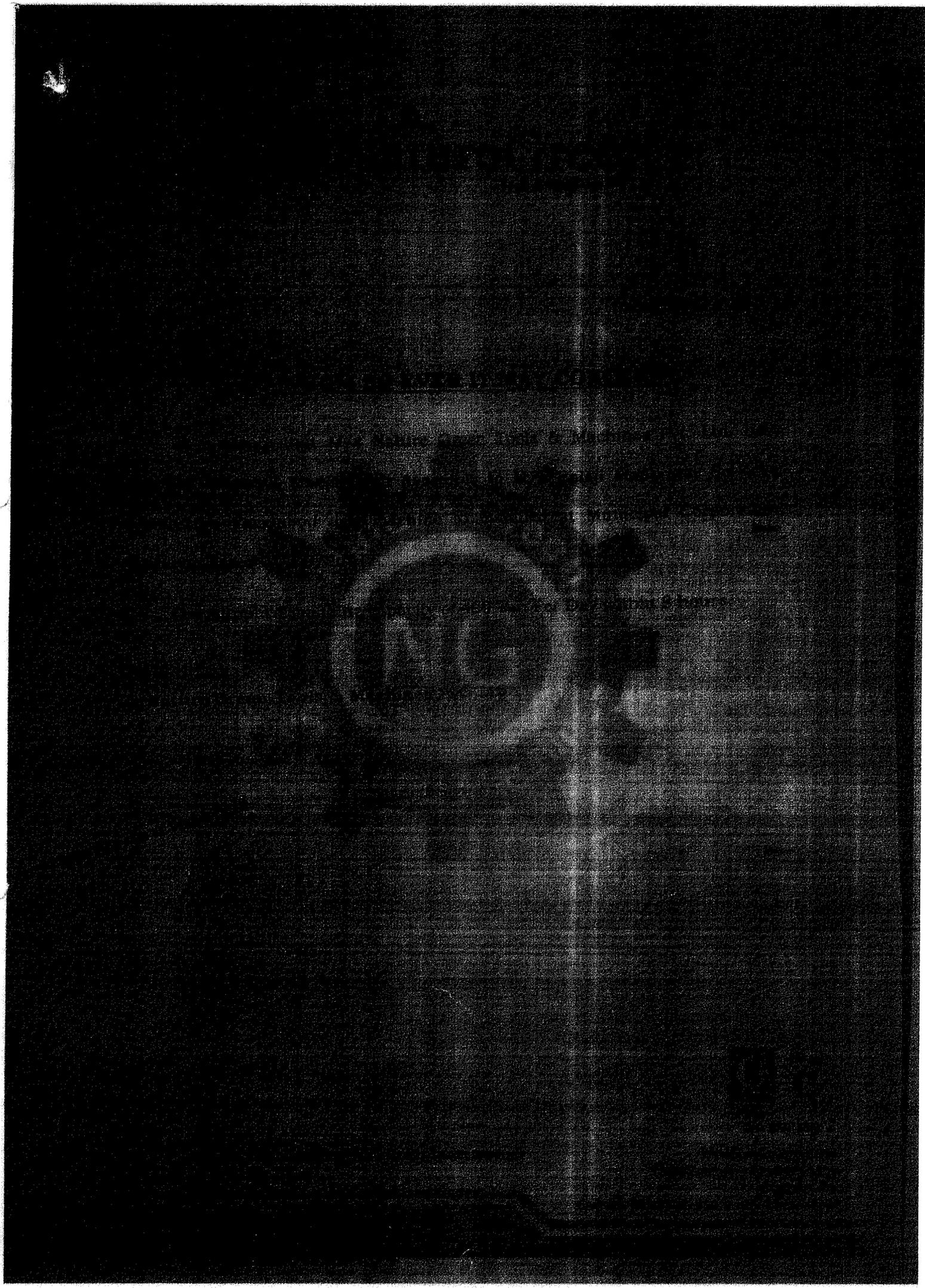
प्रमाणित किया जाता है कि मैं शिवश्री 15/0 महीना
 और पाठकों रूढ़ि दिलाए पत्रकार का रहने वाला हूँ।
 मैंने MRA Centre पिरोडापुर से 50 सालों बाद
 15 May से 25 May तक संपन्न किया प्रत्येक साल
 का 95% से अधिक पत्रकार और शिक्षण प्रयोग में अपने
 रहने में किया है।

Rohini Kaur

0466372686

Shish





TO WHOM SO EVER IT MAY CONCERN

I hereby certify that "Balaji Manpower Services" is a reliable concern firm, in which we have purchased material & services with Assembly from. Nature Green Tools & Machines. Recd on 01/03/2021 for, Municipal Council Palwal.

For Classic Manpower & Construction Services



Proprietor

		127	
		105 (motorized & Non-Motorized)	
		35 out of 44 (80%)	
		20%	
		31.12.2022	
7	Solid Waste Processing		
a)	Total amount of solid waste generated within the ULB	104 TPD	
b)	Quantity of wet waste generated (in TPD)	41.60 TPD	
c)	Quantity of dry waste generated (in TPD)	62.40 TPD	
d)	Whether Processing of dry waste is done or not. (If Yes, mechanism adopted for the same)	Yes at 1 MRF's Centers	
e)	Quantity of dry Waste processed (in TPD) along with percentage	90%	
f)	Construction of MRFs	3	
g)	Number of MRFs required in MC.	2	
h)	Capacity of available MRFs	60 TPD	
i)	Quantity of wet Waste processed (in TPD) along with percentage	35.36 TPD (85%)	
j)	Gap in processing of Wet waste.	15%	
k)	If there is a Gap, then Timeline to achieve 100% Processing of wet waste	31.12.2022	
	* Number of compost pits required for processing of total wet waste of ULB	217	

	Quantity of total solid waste processed (dry waste processing + wet waste processing) (in TPD) along with percentage.	56.16 (dry waste) + 35.36 (wet waste) = 91.54 TPD (95.24%)
a)	Plastic Waste Management	
a)	Quantity of Plastic Waste (TPD)	2.50 TPD
b)	No. of collection Centre required for Plastic Waste	2
c)	If there a Gap, then timelines to achieve the Gap	-
d)	Mechanism for collection for Plastic Waste	Through Door to Door collection
e)	Mechanism for segregation for Plastic Waste	Segregation of source & also at MRF centre by Rag pickers.
f)	No. of rag pickers integrated	60 rag picker and 12 recyclers of plastic waste have been identified by ULB
g)	Mechanism of scientific disposal of Plastic Waste	Segregated plastic sold to Recyclers
h)	Quantity of Plastic Waste being disposal scientifically (TPD)	2.5 TPD
i)	Quantity of Plastic Waste recycled (TPD)	2.5 TPD
j)	Quantity of Plastic Waste used for road construction (MT)	Nil
k)	Quantity of Plastic Waste used for incineration in cement plants (MT)	34.32 TPD RDF has produced during processing MSW, which has plastic also. But the accurate quantity cannot define.

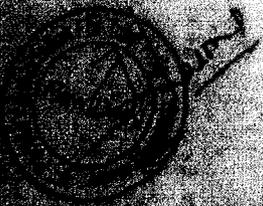
MASS BALANCING

DEM SITE - MEGHPUR, PALWAL - HARYANA

31052 MT

DATE	RDF	SOIL	C&D
01-04-2021	71710	897380	
05-04-2021	478650	3168615	
30-04-2021	63965	4337245	
01-05-2021	287810	3379610	
02-05-2021	139403	917890	1043690
03-05-2021	1056915		52590
04-05-2021		78905	2555410
TOTAL	2098453	12714645	3651690
PERCENTAGE	11.36	68.86	19.78
		18464788	

In compliance of the instructions received from the Municipal Council Palwal, the inert materials are still available at the site and have not been weighed yet.



S.n	Particulars	Before production %	After production %
1	C n D	19%	17.30%
2	RDF	12%	9.90%
3	Bio Earth	57%	60.30%
4	Misc.	3.70%	1.50%
5	Inert	8.60%	10%